

NATIONAL COMPANY LAW TRIBUNAL**OBJECTIONS LIST DATED 13.08.2024 TO 04.09.2024****PETITION , APPLICATIONS , ADDITIONALS**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	23/03/2024	Company Petition IB (IBC)	710102025632024		SHRI SANDEEP KANSAL VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	28/08/2024	No of Objection 1.Book marking incomplete according to the index with pagination 2.incomplete detail of party in memo party 3.Form-B missed 4.Double pagination not allowed 5.court fee missed in vakalatnama @ rs 3 6.please delete pdf from POS file upload again and again withdefect reminder 3	SIDDHARTH SHARMA
2	11/4/2024	Company Petition IB (IBC)	710102030342024		STATE BANK OF INDIA VS MRS. NITA PURI	Section 121(1)	28/08/2024	No of Objectios. 1.need to file as a application with main case if any doubt please contact to registry regarding your file	MITAL AND MITAL
3	11/4/2024	Company Petition IB (IBC)	710102030552024		AMIRSONS TIMBER VS SKYLINE ENGINEERING CONTRACTS (INDIA) PVT LIMITED	IBC Under Sec 9	31/08/2024	1.Need to true copy sign on annexure every page 2.Double pagination not allowed 3.Pg-47 to 49,73 to 78, 170 to 866,945 to 948,1029 to 1067,1131,1333,1483,1711,1737,1834 to 2490,2570,2571,2572,2658 to 268 not clear 4.entire pdf not clear file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file. reminder -4	Gursat
4	15/05/2024	Company Appeal(Companies Act)	710102042612024		AMIRSONS TIMBER VS SKYLINE ENGINEERING CONTRACTS (INDIA) PVT LIMITED	Sec 252 (1)	4/9/2024	1. all extra pdf remove upload final pdf	SANJEEV KUMAR
5	20/05/2024	Company Petition IB (IBC)	710102043992024		CENTRAL BANK OF INDIA VS RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	31/08/2024	DD NOT RECEIVED	BINAY KUMAR MISHRA
6	22/05/2024	Company Petition IB (IBC)	710102044822024		CANARA BANK VS VIKAS GOEL	Section 95(1)	30/08/2024	No of objections 1.Pg-86,144,145,213,214 to 217 not clear reminder 3	Saksham Mittal
7	24/05/2024	Company Petition IB (IBC)	710102045582024		CANARA BANK VS VINAY GUPTA	Section 95(1)	30/08/2024	No of objections Pg-57,59,69,88,109,121,129,137,176,177,179,190,214,215 not clear please upload clear copy if any doubt please contact to registry	Saksham Mittal
8	30/05/2024	Company Petition IB (IBC)	710102047332024		BANK OF INDIA LIMITED VS SH. SANDEEP GUPTA	Section 95(1)	28/08/2024	No of Objectios. 1.master data missed need for ShyamIndofabPrivate Limited. 2.application not in secuence. if any doubt please contact to registry regarding your file	Ananya Kukreti
9	23/05/2024	Company Petition (Companies Act)	710102045312024		AVISHA YADAV VS DANAULI RETAIL HOLDINGS PRIVATE LIMITED	Sec. 97(1),Applicatio n under any other provisions	22/08/2024	no of objections 1.due to payment section 96 2. Bookmarking numbering missed 3. memo of parties missed 4. cs sign missed in index6. 5. proof of service missed	SANDIP

10	2/6/2024	Company Petition IB (IBC)	710102048232024		THE CANARA BANK LIMITED VS GEETA DEVI GARG	Section 95(1)	23/08/2024	1.Pg-54 to 59,61,84 to 93,not clear 2.date missed in vakalatnama 3.please upload clear copy i request you to visit the registry in case of any query. reminder/ 2	Harshit Gupta
11	2/6/2024	Company Petition IB (IBC)	710102048202024		THE CANARA BANK LIMITED VS PAWAN KUMAR GARG	Section 95(1)	28/08/2024	No of objections 1.Pg- 54 to 61 cut and not clear and need to upload clear copy 2.file uploaded again and agian withdefect i request you to visit the registry in case of any query. reminder/ 3	Harshit Gupta
12	2/6/2024	Company Petition IB (IBC)	710102048242024		THE CANARA BANK LIMITED VS GOPI RAM AGGARWAL	Section 95(1)	23/08/2024	1.Pg-59,61,104 to 117, not clear 2.date missed in vakalatnama 3.pagination wrong after the pg- 90, 4.pagination wrong after the pg- 92, 5.please upload clear copy i request you to visit the registry in case of any query. reminder/ 2	Harshit Gupta
13	10/6/2024	Company Petition IB (IBC)	710102050832024		CANARA BANK VS MR. APRESH GARG	Section 95(1)	31/08/2024	1.Pagination missed in book marking according to thye index 2.need to sign on every page of application 3.double pagination not allowed 4.Pg-259 to 263,266 to 270, cut from left side 5.vaklatanama missed. 6..defect not removing upload again and again with defect. please check and do propelry file if any doubt please contac t to regsitry reminder 3 Note- &"Volume-2 delete please upload again after that we will check &"\\'	KRISHAN KUMAR
14	13/06/2024	Company Petition IB (IBC)	710102051762024		CANARA BANK VS MANOJ GAUR	Sec 60(2),Section 95(1)	23/08/2024	1.wrong jurisdiction 2.L14106UP1995PLC019017 Please do file in allahabad according to the jurisdiction, iff any doub please contact to registry reagrding your file reminder 5	HITESH SACHAR
15	11/6/2024	Company Petition IB (IBC)	710102051022024		CANARA BANK VS MONIKA GARG	Section 95(1)	23/08/2024	No of Objectios. 1.Book marking missed with the pagination according to the index 2.need to sign on every page of application 3.double pagination not allowed 4.Pg-.233,257,259 to 263,264 to 270,309 cut 5.vakalatnama missed and 6.master data missed reminder 3 if any doubt please contact to registry regarding your file	KRISHAN KUMAR
16	15/06/2024	Company Petition IB (IBC)	710102052232024		CANARA BANK VS TARANPREET KAUR	Section 95(1)	22/08/2024	1.Name of corporate debtor not mentioned which guarantee is given company (M.K. PRINTECH PRIVATE LIMITED) name missed on page 12. and SR no 14. reminder/ 3 if any doubt please contact to registry regarding your file.	Saurabh Kushawaha
17	14/06/2024	Company Petition IB (IBC)	710102051942024		THE CANARA BANK LIMITED VS NARESH KUMAR GUPTA	Section 95(1)	23/08/2024	No of Objectios. 1.date missed in vakalatnama 2.file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file reminder 3	Harshit Gupta
18	15/06/2024	Company Petition IB (IBC)	710102052162024		CANARA BANK VS SURINDER KAUR	Section 95(1)	22/08/2024	1.sign missed after index 2.Name of corporate debtor for NOT KNOWN which guarantee is given company name missed on page 11 reminder 3 if any doubt please contact to registry regarding your file	Saurabh Kushawaha

19	19/06/2024	Company Petition IB (IBC)	710102053162024		THE CANARA BANK LIMITED VS SURENDER KUMAR BANSAL	Section 95(1)	22/08/2024	No of objection 1.book marking missed with the pagination according to the index. 2.pagination missed in index 3.OCR missed. 3.master data missed. 4.incomplete file. 5.Same filed again upload. file upload again and again withdefect so please check and upload clear file. if any doubt please contact to registry regarding your file	Harshit Gupta
20	20/06/2024	Company Petition IB (IBC)	710102053462024		CENTRAL BANK OF INDIA VS INDIAN TECHNOMETAL COMPANY LIMITED	IBC under Sec 7	31/08/2024	DD NOT RECEIVED	BINAY KUMAR MISHRA
21	1/7/2024	Company Appeal(Companies Act)	710102055522024		CENTRAL BANK OF INDIA VS INDIAN TECHNOMETAL COMPANY LIMITED	Sec 252 (3)	4/9/2024	no of objections 1. 2nd volume before bookmarking but that time not showing	Santosh Pandey
22	26/06/2024	Company Petition (Companies Act)	710102054472024		ASWIN SAMAL VS TQS LOGISTICS SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	4/9/2024	due to section 242 3rs court fee missed in vakaltanama and company master data missed (jurisdiction haryana)	Prateek Khandelwal
23	27/06/2024	Contempt Petition (IBC)	710102054602024		HARISH TANEJA VS INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	29/08/2024	1.section wrong kindly request to you contempt petition should be under rule-11 abd etc r/w 2.file upload again and again withdefect so please check and upload file kindly request please do properly file. if any query please contact to registry.	Harish
24	27/06/2024	CA(A) Merger and Amalgamation(Compnies Act)	710102054662024		MERVIS ENGINEERING AND INFRATECH PRIVATE LIMITED VS INDUSIND BANK LTD.	Sub-section (I) of section 230	3/9/2024	no of objections 1.113 page not clear 2. kindly all pdf scan properly its very dim pages	VIJAY
25	29/06/2024	Company Petition IB (IBC)	710102055262024		HELLA INFRA MARKET PRIVATE LIMITED VS PRIME GOLD -SAIL JVC LIMITED	IBC Under Sec 9	31/08/2024	DD NOT RECEIVED	Anupam Chaudhary
26	3/7/2024	Company Petition IB (IBC)	710102056402024		IDBI BANK LIMIKTED VS MR. SANDEEP SHARMA	Section 95(1)	3/9/2024	1.Pg-738,740 to 744,756,759,762, 757 ,775,not clear file upload again and again withdefect so please check and upload clear file. if any doubt please contact to registry regarding your file. reminder 3	SANJAY BAJAJ
27	17/07/2024	Company Petition IB (IBC)	710102062422024		IDBI BANK LIMITED VS AMIT MITTAL	Section 95(1)	28/08/2024	No of Objectios. 1.master data missed for M/s Green Effect Waste Management Ltd 2.Pg- 100,102,104,105,106,107,108,109,110,111,112,156,162,163,186,305 to 380, not clear 3.same file uploaded with defect if any doubt please contact to registry regarding your file	SANJAY BAJAJ
28	16/07/2024	Contempt Petition(Companies Act)	710102061632024		SATISH TUTEJA VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	21/08/2024	no of objections 1.section wrong 2.brief synopsis and list of date missed 3.application every page sign missed 4. all annexure page sign and true copy missed 5.328-331,387-388,485,494-495,509,522-523,576-577 page not clear 6.371-374,379-386,471-473,496 .510-521,563-565,567-568,571,573, page english translation missed 7. proof of service missed	Shrey

29	20/07/2024	Company Petition IB (IBC)	710102063272024		THE CANARA BANK LIMITED VS SMT. KAMLESH DEVI AGGARWAL	Section 95(1)	28/08/2024	1.Pg-28,29,30 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISPAT LIMITED if any doubt please contact to registry regarding your file wrong jurisdiction need to file in mumbai	Preet Singh Oberoi
30	19/07/2024	Company Petition (Companies Act)	710102062942024		PRITI SHARMA VS PROVIEW CONSTRUCTIONS LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	29/08/2024	no of objections 1. bookmarking are mandatory 2. index missed in second volume and kindly 2nd volume separately 3. Moa and Aoa page not clear	Yashoj
31	18/07/2024	Company Petition IB (IBC)	710102062632024		IDBI BANK LIMITED VS DIPALI MITTAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-50,60,100,102,104,105,106,107,108,109,110, 111,112,162,305 to 380 not clear 3.same file uploaded with defect if any doubt please contact to registry regarding your file	SANJAY BAJAJ
32	20/07/2024	Company Petition IB (IBC)	710102063222024		M/S WOOD CRAFT FURNISHERS VS TEN ON TEN HABITAT PRIVATE LIMITED	IBC Under Sec 9	13/08/2024	1.OCR missed in entire file 2.reply missed for notice or 9-3-B certificate missed 3.file upload again and again withdefect if any doubt please contact to registry regarding your file.	Geetu
33	20/07/2024	Company Petition IB (IBC)	710102063182024		VISHNU TRADERS VS SHIVAM COAL CARRIERS PRIVATE LIMITED	IBC Under Sec 9	31/08/2024	No of objection. 1.Pg-28,30,32,34,.....68,70,7 not clear file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file.	ARJUN
34	19/07/2024	Company Petition IB (IBC)	710102063172024		VISHNU TRADERS VS DEE CEE COAL CARRIERS PRIVATE LIMITED	IBC Under Sec 9	31/08/2024	No of objection. 1.Need to sign on every page of application. 2.Pg-28,30,32,34,.....68,70,72 not clear file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file	ARJUN
35	25/07/2024	Company Petition IB (IBC)	710102064692024		THE CANARA BANK LIMITED VS SH PRADEEP AGGARWAM	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file wrong jurisdiction need to file in mumbai.	Preet Singh Oberoi
36	25/07/2024	Company Petition IB (IBC)	710102064702024		THE CANARA BANK LIMITED VS SMT. SAPNA AGGARWAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file wrong jurisdiction need to file in mumbai.	Preet Singh Oberoi
37	25/07/2024	Company Petition IB (IBC)	710102064722024		THE CANARA BANK LIMITED VS SH. VIKASH AGGARWAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file wrong jurisdiction need to file in mumbai.	Preet Singh Oberoi
38	25/07/2024	Company Petition IB (IBC)	710102064732024		THE CANARA BANK LIMITED VS SMT ARCHANA AGGARWAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file &"&"wrong jurisdiction need to file in mumbai&"&"	Preet Singh Oberoi
39	24/07/2024	Contempt Petition(Companies Act)	710102064362024		VIKRAMADITYA EXPORTS PRIVATE LIMITED VS SMT ARCHANA AGGARWAL	Application under any other provisions	29/08/2024	1. case type wrong. 2. contact to registry regarding your file room no. 103.	PRAVEEN

40	23/07/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102064102024		UNIVERSAL SAUR URJA PRIVATE LIMITED VS SMT ARCHANA AGGARWAL	Sub-section (I) of section 230	29/08/2024	no of objections 1..due to payment section 13 and 14 2.counsel sign missed in index and other side	Sidhartha
41	29/06/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102055292024		IAN MARTIN CONSULTING PRIVATE LIMITED VS SMT ARCHANA AGGARWAL	Sub-section (I) of section 230	28/08/2024	all company master data missed	KUMAR GOPAL SINGHAL
42	25/07/2024	Company Petition IB (IBC)	710102064952024		SHRI DURGA SCAFFOLDING NOIDA PRIVATE LIMITED VS KANWAR ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	31/08/2024	No of Objectios. 1.need to true copy on every page of annexure 2.Pg- 37,42,57,93,94,198,218,222,230,233,234 not clear file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file. reminder -2	Gursat
43	26/07/2024	Company Appeal(Companies Act)	710102065202024		SHRI DURGA SCAFFOLDING NOIDA PRIVATE LIMITED VS KANWAR ENTERPRISES PRIVATE LIMITED	Sec 252 (3)	4/9/2024	no of objections 1. volume 1 pdf are blur kindly upload proper 2.. bookmarking are mandatory 3. kindly extra pdf remove and upload final pdf	YAMINI AGGARWAL
44	26/07/2024	Company Petition (Companies Act)	710102065342024		RAMDA FOODS AND SNACKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 441,Sec 252 (3)	28/08/2024	There seems to be a problem with this file, can you come registry ?	SURENDER
45	26/07/2024	Company Petition IB (IBC)	710102065232024		NARSINGH DASS AND COMPANY PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	23/08/2024	No of Objectios. 1.OCR missed 2.court fee missed @ 1 rs in vakalatnama if any doubt please contact to registry regarding your file reminder 3	NEERAJ GUPTA
46	26/07/2024	Company Petition IB (IBC)	710102065532024		CANARA BANK VS VIVEK GUPTA	Section 95(1)	23/08/2024	&amp;quot;No of objection 1.book marking missed with the pagination acording to the index 2.pagination missed in index OCR missed 3.master data missed 4.incomplete file 5.Same filed agian upload if any doubt please contact to regsitry regarding your file. &amp;quot;	KRISHAN KUMAR
47	28/07/2024	Company Petition IB (IBC)	710102065852024		HOUSING AND URBAN DEVELOPMENT CORPORATION LIMITED VS MADHURIMA BAKSHI	Section 95(1)	28/08/2024	No of Objectios. 1.Book pagination wrong acording to the in index with pagination 2.volume-1 mindex missed 3.Pg- 256,257,259,260,261,275,276 not clear 4.need to true copy sign on every page of annexure if any doubt please contact to registrv regarding your file	KUMAR LEGAL RESERACH LLP
48	27/07/2024	Company Petition IB (IBC)	710102065682024		CANARA BANK VS SUMIT SINGLA	Section 95(1)	23/08/2024	&amp;quot;&amp;quot;&amp;quot;&p;quot;No of objection 1.book marking missed with the pagination acording to the index 2.pagination missed in index OCR missed 3.master data missed 4.incomplete file 5.Same filed agian upload if any doubt please contact to regsitry regarding your file. &amp;quot;&amp;quot;&amp;quot;&amp;quot;&amp;quot;&amp;quot;	KRISHAN KUMAR
49	27/07/2024	Company Appeal(Companies Act)	710102065842024		CANARA BANK VS SUMIT SINGLA	Sec 252 (3)	23/08/2024	no of objections 1. AOA missed	Somit

50	29/07/2024	Company Petition IB (IBC)	710102066042024		D. C. AGENCIES PRIVATE LIMITED VS FENWAY PHARMACEUTICALS PRIVATE LIMITED	IBC Under Sec 9	28/08/2024	No of Objectios. 1.master data missed. 2.court fee @ rs 1 missed in vakalatnama if any doubt please contact to registry regarding your file.	ANANJAY SINGH
51	2/5/2024	Company Petition IB (IBC)	710102038252024		MRS. SUDHA PAWA VS PHOENIX ARC PRIVATE LIMITED	Section 95(1)	20/08/2024	1.Need to master data and please mention this name in the PHOENIX ARC PRIVATE LIMITED on page no 8 and SR no 14 2.please mention section 95 readwith rule 6 3..defect not removing upload again and again with defect. if any doubt please contact to regsitry &"&" &"&" wrong jurisdiction &"&"	RAKESH KUMAR
52	30/07/2024	Company Petition IB (IBC)	710102066312024		HOUSING AND URBAN DEVELOPMENT CORPORATION LIMITED VS VIKRAM BAKSHI	Section 95(1)	30/08/2024	No of Objectios. 1.Pg-130,169 to 170,206 to 209,223 to 245 ,246 248,249,250,252,260,262 to 268,270,275,281,282 to 287 not clear 3.need to true on every page of annexure need master data for Ascot Hotels &&& Resorts Private if any doubt please contact to registry regarding your file	KUMAR LEGAL RESERACH LLP
53	11/6/2024	Company Petition IB (IBC)	710102051032024		CANARA BANK VS SUNITA AGGARWAL	Section 95(1)	3/9/2024	incomplete file please do proerly you have on upload 19 pages	KRISHAN KUMAR
54	2/4/2024	Company Appeal(Companies Act)	710102027602024		CANARA BANK VS SUNITA AGGARWAL	Sec 252 (3)	23/08/2024	(contact to registry in file issue)room no 103	RANVEER SHARMA
55	27/06/2024	Company Appeal(Companies Act)	710102055412024		CANARA BANK VS SUNITA AGGARWAL	Sec 252 (3)	4/9/2024	no of objections 1 ,96-107,page dim 2. before 2nd volume show bookmarking but that time not showing	Santosh Pandey
56	24/07/2024	Company Petition IB (IBC)	710102064452024		STATE BANK OF INDIA [THROUGH RESOUTION PROFESSIONAL MR. ALOK KUMAR AGARWAL] VS SUMIT JUNEJA	Section 95(1)	29/08/2024	no of objections in index pagination issues so please check contact to registry if you have any doubt regarding your objections contact help desk 011-24363846	Harshit Khare
57	24/07/2024	Company Petition IB (IBC)	710102064482024		STATE BANK OF INDIA [THROUGH RESOUTION PROFESSIONAL MR. ALOK KUMAR AGARWAL] VS SUNIL JUNEJA	Section 95(1)	29/08/2024	no of objections in index pagination issues so please check contact to registry if you have any doubt regarding your objections contact help desk 011-24363846	Harshit Khare
58	24/07/2024	Company Petition IB (IBC)	710102064472024		STATE BANK OF INDIA [THROUGH RESOUTION PROFESSIONAL MR. ALOK KUMAR AGARWAL] VS PREM PAL BHAYANA	Section 95(1)	29/08/2024	index pagination wrong	Harshit Khare
59	30/07/2024	Company Petition IB (IBC)	710102066512024		APRN ENTERPRISES PRIVATE LIMITED VS MOHIT SINGH	Section 95(1)	29/08/2024	No of Objectios. 1.Pagination missed in book marking 2.Pg-110,157,159 to 179,183,205,210,231,233,262 not clear 3.master data missed for Shipra Estate Limited 4.file upload again and gain same with defect if any doubt please contact to registrv regarding your file.	Angad
60	30/07/2024	CP(AA) Merger and Amalgamation(Comp anies Act)	710102066542024		SHEHANSHAH SHARES & STOCKS PRIVATE LIMITED VS NA	Sec. 230-232, Sec 234	4/9/2024	no of objections . 1.all. vakaltanama date missed 2. valuation report missed	Mr. Manubhav Anand

61	19/06/2024	Company Petition IB (IBC)	710102053122024		THE CANARA BANK LIMITED VS SHEFALI BANSAL	Section 95(1)	23/08/2024	No of objection 1.book marking missed with the pagination according to the index 2.pagination missed in index OCR missed 3.master data missed 4.incomplete file 5.Same filed again upload if any doubt please contact to registry regarding your file.	Harshit Gupta
62	1/8/2024	Company Petition IB (IBC)	710102067262024		DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS JAYANI DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	3/9/2024	Jurisdiction wrong file should be in HYDERABAD	AMAR
63	24/07/2024	Company Petition IB (IBC)	710102064462024		STATE BANK OF INDIA [THROUGH RESOLUTION PROFESSIONAL MR. ALOK KUMAR AGARWAL] VS MEENA JUNEJA	Section 95(1)	29/08/2024	index pagination wrong	Harshit Khare
64	3/8/2024	Company Petition IB (IBC)	710102067572024		M/S. SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (PUNE) PRIVATE LIMITED	IBC under Sec 7	13/08/2024	"U55101HR2008PTC046360 wrong jurisdiction please you can file in Haryana . "	Prakash Legal Advisers
65	3/8/2024	Company Petition IB (IBC)	710102067582024		SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (HYDERABAD) PRIVATE LIMITED	IBC under Sec 7	13/08/2024	U55101HR2008PTC046360 wrong jurisdiction please you can file in Haryana .	Prakash Legal Advisers
66	4/8/2024	Company Petition IB (IBC)	710102067892024		BANK OF BARODA VS VRINDA GARG	Section 95(1)	13/08/2024	No of Objections. 1.Pagination missed in book marking 2.section wrong please you can write as application under section 95 readwith etc... 3.double pagination not allowed 4.Pg-69,70,125,147 not clear 5.true copy sign missed if any doubt please contact to registry regarding your file. reminder -1	Chandhiok&mahajan
67	2/8/2024	Company Petition (Companies Act)	710102067352024		SONIA SACHDEVA VS NIYATI COMMUNICATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/08/2024	no of objections 2. due to payment section 246 3. memo of parties, brief synopsis and list of date not added in bookmarking 4. counsel sign missed index and other side 5.petition every page sign missed 6.company master data missed 7. Moa and Aoa missed 8. incomplete file 9. proof of service missed	Monica
68	3/8/2024	Contempt Petition(Companies Act)	710102067642024		MR. ARVIND KUMAR AGARWAL & ANR. VS RENUKA INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT	14/08/2024	no of objections 1. bookmarking are mandatory 2. section wrong 3. brief synopsis missed 4. list of date and event missed 5.counsel sign missed in index and other side 6.all petitioner and respondent detail missed in online portal 7.date missed in vakaltanama 8.3rs court and 25rs welfare missed 9. proof of service missed	Harish

69	5/8/2024	Company Petition (Companies Act)	710102068052024		M/S. EMESS PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13/08/2024	no of objections 1.case type wrong 2.52-53 page not clear 3. proof of service missed 4.stk 7 missed 5. OCR missing	Mr. Manubhav Anand
70	28/08/2024	Company Petition IB (IBC)	710102074042024		PREET MOHAN SINGH VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Section 94(1)	2/9/2024	No of objection 1.OCR missed if any doubt please contact to registry reagrdng your file &"	Vishav
71	14/03/2024	Company Petition IB (IBC)	710102022822024		ATHAR ZIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Section 94(1)	28/08/2024	No of Objectios. 1.OCR missed reminder /5 if any doubt please contact to regisrty regarding your file	SATISH
72	5/8/2024	Intervention Petition(Companies Act)	710102068322024		GAV DEVELOPERS PRIVATE LIMITED VS SHUBH ADVISOR PRIVATE LIMITED	Rule 11 of NCLT	14/08/2024	file section wrong and case type wrong	NITIN KUMAR GUPTA
73	5/8/2024	Intervention Petition (IBC)	710102068342024		ADVAITA BAJAJ VADHERA VS SP PROPBUILD LLP	Sec 60(5)	21/08/2024	No of Objection 1.incomplete file please do properly file if any doubt please contac to regisrty	Rishabh Nangia
74	5/8/2024	Company Petition IB (IBC)	710102068062024		SEKISUI DLJM MOLDING PVT LTD VS HERO ELECTRIC VEHICLES PVT LTD	IBC Under Sec 9	28/08/2024	no of objection 1.Book marking wrong acording to the index with the pagination. 1.Pg-256,257,260,261,262,269,279,280,281,450 not clear	SONAL ANAND
75	6/8/2024	Company Petition IB (IBC)	710102068352024		MR. BHARAT SHARMA VS SHRI ANAND BRAR	Section 95(1)	21/08/2024	&"No of objections-1.Pagination missed in book marking acording to thye index 2.list of date events and breif synopsis missed 3.council detail missed after memo party 4.OCR missed 5.court fee and welafre missed please check and do propelry file if any doubt please contac t to regisrty	Bharti Nawlani
76	6/8/2024	Contempt Petition (IBC)	710102068632024		M/S DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA CHAIRMAN IMPLEMENTATION AND MONITORING COMMITTEE VEEKAY POLYCOATS LTD.	Application under any other provisions- IBC	31/08/2024	No of Objectios. 1.due payment for the rule-51 if any doubt please contact to registry regarding your file reminder	Mayank Aggarwal
77	7/8/2024	Intervention Petition (IBC)	710102068872024		DR. ANIL KUMAR PAREK VS BANK OF BARODA	Sec 60(5)	21/08/2024	No of objection 1.main case not link 2.memo party missed 3.case type wrong 4.need to true copy sign on every page of annexure 5.Pg-140 to 152 not clear 6.court fee and welafre missed in vakalatnama 7.service missed if any doubt please contact to regisrty	raunak wahi
78	7/8/2024	Company Petition IB (IBC)	710102068832024		PLAZA COMMERCIAL PRIVATE LIMITED VS MONA PORTFOLIO LIMITED	IBC under Sec 7	31/08/2024	No of objections 1.IRP certificate missed, form B missed Note :if any doubt please contact to registry regarding your file	Ujval Gupta

79	6/8/2024	Contempt Petition (IBC)	710102068462024	M/S DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA CHAIRMAN IMPLEMENTATION AND MONITORING COMMITTEE-VEEKAY POLYCOATS LTD	Application under any other provisions- IBC	21/08/2024	Please you can write Contempt Petition under rule-11 and read with etc.....	Mayank Aggarwal
80	8/8/2024	Company Appeal(Companies Act)	710102069332024	M/S DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA CHAIRMAN IMPLEMENTATION AND MONITORING COMMITTEE-VEEKAY POLYCOATS LTD	Sec 252 (3)	4/9/2024	no of objections income tax service missed	Sachin Arora
81	8/8/2024	Company Petition (Companies Act)	710102069362024	PRITI SHARMA VS M R REALTECH LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20/08/2024	pdf is blank	Yashoj
82	8/8/2024	Company Appeal(Companies Act)	710102069252024	PRITI SHARMA VS M R REALTECH LIMITED	Sec 252 (3)	29/08/2024	77,99,107,110-117,118,119,121,209,213 page not clear	YOGITA BHATIA
83	9/8/2024	Company Petition (Companies Act)	710102069502024	MADAN SINGH RAJPUROHIT & ORS VS HINDUSTAN ENERGY SAVERS PRIVATE LIMITED	Application under any other provisions	21/08/2024	file issue kindly visit registry section	Akshay Anand
84	8/8/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102069432024	AM WEBSHOP INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	21/08/2024	1. remove respondent in online portal. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. case type wrong. 5. pagination missing in pdf.	lalit mohan
85	9/8/2024	Company Petition IB (IBC)	710102069452024	ATS ONE HAMLET AOA VS ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	23/08/2024	&quot;&quot;&quot;&quot;"No of objections- 1.Pagination missed in index 2.OCR missed 3.Pg-20 to 23,3285,3301,3302,3303,3306, in hindi 4.57 not clear 5.IRP certificate and form-B missed 6.master data missed if any doubt please contac <u>contact to regisitr</u>	GAGAN NARANG
86	10/8/2024	Company Petition IB (IBC)	710102070092024	ICICI BANK LIMITED VS CHARANJEET SINGH	Section 95(1)	2/9/2024	no of Objection 1.please you can write as application under Section 95(1) readwith rule.....etc 2.OCR missed 3.Pg-44 ,274 to 279, in hindi 4.Pg-194,185,186,194,308,309,321 to 330,352,353,357,359,386 in hindi 5.master data missed please check your both file if any doubt please contact to regisitr Note-Please delete all previous documents after that we will check	AMOL SHARMA
87	10/8/2024	Company Petition (Companies Act)	710102069692024	PRAFFUL GUPTA VS RARE VECTORS PRIVATE LIMITED	Sec. 241(1)	21/08/2024	no of objections 1. 83-113 2. 3rs court fee and 25rs welfare missed in vakaltanama 3. all petitioner and respondent detail missed in online portal	DEEPAK
88	12/8/2024	Company Petition (Companies Act)	710102070222024	VIKAS LIFECARE LIMITED VS A P SECURITAS PRIVATE LIMITED	Sec. 213	28/08/2024	no of objections ,1.26.29,180,184-186,,207,216 page not clear .2. Moa and Aoa missed .3. company master data missed	ANKUR
89	11/8/2024	Company Appeal(Companies Act)	710102070172024	VIKAS LIFECARE LIMITED VS A P SECURITAS PRIVATE LIMITED	Sec 252 (3)	23/08/2024	wrong MEMORANDUM OF APPEARANCE 2. income tax service missed	Chetan Khanna

90	10/8/2024	Company Petition IB (IBC)	710102069902024		DRAGERWERK AG & CO. KGAA VS ION BIO MED-ICARE PRIVATE LIMITED	IBC Under Sec 9	31/08/2024	No of objection 1.Please mention true type copy from to where 2.Pg-73,77,86 to 93,133,156,160,161,170,176,177,205,206,220,221,246,248,252,258,261,275,281,284,285, 291,292,293,295,296,299,300,301,302,383 to 386,421 to 424,446,447,448,449,451,453,467,798,856,862 to 865 not clear 3.court fee and welfare missed in vakalatnama 4.file upload again with defect if any doubt please contac to regsitry	HAMMURABI & SOLOMON PARTNERS
91	11/8/2024	Company Petition IB (IBC)	710102070182024		RAJESH NAGPAL VS STATE BANK OF INDIA	Section 94(1)	31/08/2024	wrong jusidiction you can file in Chandigarh	Kavindra Solanki
92	10/8/2024	Company Petition IB (IBC)	710102069992024		ICICI BANK LIMITED VS JYOTI SAHNI	Section 95(1)	21/08/2024	&quot;&quot;&quot;&quot;&quot;&quot;No of objections- 1.Pg-45 not clear 2.Pg-276 to 281,323 to 331,355,359,382,388 in hindi if any doubt please contac to regsitry	AMOL SHARMA
93	10/8/2024	Company Petition (Companies Act)	710102070032024		MR. VIVEK KUSHWAHA VS VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Applicati on under any other provisions ,Section 246,Section 447	4/9/2024	No of Objections 1 application will be file separately becoz in one diary no how can we give two nos like petitions and applications so , you have to file application separately if you have any doubt or any Help from us please contact to registry regarding your objections help desk No 011-24363846	SIDDHARTH DUTTA
94	9/8/2024	CP(AA) Merger and Amalgamation(Comp anies Act)	710102069622024		EQUUS SALES INDIA PRIVATE LIMITED VS VIVERS FRESH ORGANIC GAYATRI FARMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/9/2024	no of objection 1. 250-259,328-332 371-374 page not clear 2. doubling numbering	Adv HIMANSHU KOHLI
95	3/8/2024	Contempt Petition (IBC)	710102067732024		ANJU AGARWAL VS SARSWATI KESARWANI	Application under any other provisions- IBC	27/08/2024	1. case type wrong. 2.you can write as a Contempt Petition under rule-11 and readwith ect..... 3.valatnama missed if any doubt please contact to regsitry regarding your file	NIBRUTI SAMAL
96	12/8/2024	Company Petition IB (IBC)	710102070272024		CANARA BANK VS SANGEETA JAIN	Section 95(1)	23/08/2024	No of objection 1.Please you can write application undersection Section 95(1) and readiwthetc in pdf 2.Pg-28 to 30 not clear	Saurabh Kushawaha
97	11/8/2024	Company Petition IB (IBC)	710102070132024		MICRO CAPITALS PRIVATE LIMITED VS S R KANUNGA	Section 95(1)	23/08/2024	No of objection. 1.Please delete extra pdf only 2.service missed 3.please delete pdf from section of proof of service please upload only proof of service in pos section 4.need to master data M/s. Alcobex Metals Limited. 5.Pg-56,57,61,96,108,110 to 120,121 to 124 not clear 6.Pg-172 in hindi 7.court fee and welfare missed in vakalatnama in all file please check	Aditya sharma

98	11/8/2024	Company Petition IB (IBC)	710102070142024		MICRO CAPITALS PRIVATE LIMITED VS MANOJ KANUNGA	Section 95(1)	23/08/2024	No of objection. 1.Please delete extra pdf only 2.service missed 3.please delete pdf from section of proof of service please upload only proof of service in pos section 4.need to master data M/s. Alcobex Metals Limited. 5.Pg-56,57,61,96,108,110 to 120,121 to 124 not clear 6.Pg-172 in hindi 7.court fee and welfare missed in vakalatnama in all file please check 8.need to upload clear pdf if any doubt please contact to registry regarding your file reminder	Aditya sharma
99	11/8/2024	Company Petition IB (IBC)	710102070152024		MICRO CAPITALS PRIVATE LIMITED VS GHEVAR CHAND KANUNGA	Section 95(1)	23/08/2024	No of objection. 1.Please delete extra pdf only 2.service missed 3.please delete pdf from section of proof of service please upload only proof of service in pos section 4.need to master data M/s. Alcobex Metals Limited. Pg-108 to 123 not clear Pg-170.171 in hindi need to translate if any doubt please contact to registry regarding your file reminder	Aditya sharma
100	14/08/2024	Company Petition IB (IBC)	710102070982024		SUNIL MAKKAR VS GLOBALWASH CREATION PRIVATE LIMITED	IBC Under Sec 9	23/08/2024	Wrong jurisdiction GLOBALWASH CREATION PRIVATE Ltd need to file in chandigarh	ASAV RAJAN ARORA
101	14/08/2024	Company Petition (Companies Act)	710102070762024		GVS COMPANY PVT LTD VS KK BUILDERS	Sec. 97(1)	14/08/2024	,njhkljfdhjiofgeiuhlihtjklhjkghughujhujhjug hjkrlrfhnyjhdgklnhjkghnjfsgjkgtrfjkhngytjl kyhkjlujvhol	P K
102	14/08/2024	Company Petition IB (IBC)	710102070752024		ERA INFRASTRUCTURE VS MERA COMPAN Y LTD	IBC Under Sec 9	14/08/2024		P K
103	12/8/2024	Company Petition IB (IBC)	710102070452024		AIR WAVE TECHNOCRATS PRIVATE LIMITED VS VOLTAS LIMITED	IBC Under Sec 9	21/08/2024	Wrong jurisdiction please do file in mumbai please check master data	VISHAL AGARWAL
104	3/8/2024	Contempt Petition (IBC)	710102067592024		DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA	Application under any other provisions- IBC	21/08/2024	No of Objectios. 1.section wrong please you can write application under rule-11 readwithetc if any doubt please contact to registry	Mayank Aggarwal
105	13/08/2024	Company Petition IB (IBC)	710102070632024		INDO AMINES LIMITED VS INDIAN PEROXIDE LIMITED	IBC Under Sec 9	23/08/2024	No of objection. 1.Book marking incomplete according to the index with the pagination 2.OCR missed 3.Pg-42 to 59,64,70 not clear 4.BR missed if any doubt please contact to registry regarding your file reminder	Ajay Marathe
106	16/08/2024	Company Petition IB (IBC)	710102071052024		CENTRAL BANK OF INDIA LIMITED VS REENA GAMBHIR	Section 95(1)	29/08/2024	No of objections 1.Pg-76,not clear 2.master data missed M/s Luxury Train Private Limited if any doubt please contact to registry	Navyay Khurana
107	12/8/2024	Company Petition IB (IBC)	710102070502024		SCAN SYNTHETICS LIMITED VS REENA GAMBHIR	IBC Under Sec 10	23/08/2024	1.nee to on every page of application 2.Pg-86,87,88,90,92,93,94,95,96,98,100,102,103,104,108,110,443,463,482, 3.need to sign on every page of annexure 4.Form-B and IRP certificate missed if any doubt please contact to registry regarding your file reminder	SINHA SHREY
108	13/08/2024	Company Petition IB (IBC)	710102070622024		M/S AIKYA ENTERPRISE LLP VS M/S NBCC (INDIA) LIMITED	IBC Under Sec 9	23/08/2024	No of objection. 1.Book marking incomplete according to the index 2.OCR missed. 3.vakalatnama missed 4.Pg-75,76 not clear 5.reply missed for the notice or 9-3-B affidvait if any doubt please contact to registry regarding your file reminder	ANOOP

118	21/08/2024	Company Petition IB (IBC)	710102072432024		CANARA BANK VS SHRI AKHILESH	Section 95(1)	30/08/2024	please aprox same defect both file &"No of obejection. 1.Pagination missed in book making acording to the index with pagination 2.incomplete details in the memo party 3.OCR missed 4.Pg-34,35,56,93,98,99,100,101,102,109,130,135 to 147, 163,166,168,258,259, 5.Pg-132,134,136....14,166 to 255, in hindi if any doubt please contact to registry regarding your file &" Note-please aprox same defect both file	ankur gupta
119	21/08/2024	Company Petition IB (IBC)	710102072582024		CANARA BANK VS MS. ABHILASHA AGGARWAL	Section 95(1)	30/08/2024	&"No of obejection. 1.Pagination missed in book making acording to the index with pagination Pg-41,42,43,88 to 95 not clear if any doubt please contact to regsitrv	Brijesh Kumar Tamber
120	21/08/2024	Company Petition IB (IBC)	710102072462024		CANARA BANK VS SHRI JAMUNA PRASAD	Section 95(1)	30/08/2024	No of obejection. 1.Pagination missed in book making acording to the index with pagination 2.incomplete details in the memo party 3.OCR missed 4.Pg-34,35,56,93,98,99,100,101,102,109,130,135 to 147, 163,166,168,258,259, 5.Pg-132,134,136....14,166 to 255, in hindi if any doubt please contact to registry regarding your file	ankur gupta
121	21/08/2024	Company Appeal(Companies Act)	710102072402024		CANARA BANK VS SHRI JAMUNA PRASAD	Sec 252 (3)	23/08/2024	no of objections 1. list of date missed 2. applicant 1st and 2nd sign missed 3. all balance sheet not clear 4. 45-58,72,73,86,99,100,113-114,127-128,136-140 page not clear 5. income tax service dcit (d word missing)	AAYUSHMAAN
122	21/08/2024	Company Petition IB (IBC)	710102072602024		NANDINI IMPEX PVT. LTD. VS INDIANOIL - ADANI GAS PRIVATE LIMITED	IBC Under Sec 9	31/08/2024	&"No of obejection. 1.Pagination missed in book making acording to the index with pagination 2.service missed 3.councel detail missed after index and memo 4.Pg-42 to 49,54,56 not clear 5.OCR missed 6.master data missed if any doubt please contact to registry	Siddhant Makkar
123	23/08/2024	Company Appeal(Companies Act)	710102073012024		NANDINI IMPEX PVT. LTD. VS INDIANOIL - ADANI GAS PRIVATE LIMITED	Sec 252 (1)	28/08/2024	no of objections 1.index not clear 2.all petitioner and respondent detail missed in online portal 3..stk 7 missed 4. income tax service missed 5. all pdf page are black and not readable 6.61-65,82,97,99,100,101-115,120-124 page not clear 7. 92-93 english translation missed 8. some hindi pages kindly translate	ANKUR CHAWLA
124	18/05/2024	Company Petition (Companies Act)	710102043752024		NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	23/08/2024	bookmarking are mandatory index missed all petitioner and respondent detail missed in online portal petition every page not sign prayer missed affidavit missed Moa And Aoa missed master data missed proof of service missed vakaltanama missed (file issue kindly visit or call 01124363846)	Digvijay Prasad
125	21/08/2024	Company Petition (Companies Act)	710102072622024		HONASA CONSUMER LIMITED VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 230-232 - Second Motion	23/08/2024	no of objections 1. case type wrong 2. second motion not link in first motion	Sanjeev Jain

126	23/08/2024	Company Petition IB (IBC)	710102073022024		THE CANARA BANK LIMITED VS JALANDHAR AMRITSAR TOLLWAYS LIMITED.	IBC under Sec 7	2/9/2024	1.please pdf from the document section of proof of service please upload only proof of service 2.pagination missed on index 3.Book marking missed with pagination according to the index 4.OCR missed 5.pagination missed in pdf 6.pages not clear in volume-2 7.blank pages not allowed 8.date missed in vakalatnama if any doubt please contact to registry regarding your file &"	SHANKARI MISHRA
127	23/08/2024	Company Petition IB (IBC)	710102073002024		M/S SHUBH CONSTRUCTION VS GOLD COAST DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	2/9/2024	incomplete file please do properly file you have upload only 13 pages	SHANKARI MISHRA
128	22/08/2024	Contempt Petition(Companies Act)	710102072712024		K D GAUTAM VS NAVEEN GAUTAM	Sec 425	4/9/2024	no of objections 1. case type wrong 2. all petitioner and respondent detail missed in online portal 3. welfare not clear (online petitioner and respondent detail mismatch in memo of parties)	Avinya
129	22/08/2024	Company Petition IB (IBC)	710102072762024		AKARA CAPITAL ADVISORS PRIVATE LIMITED VS MEDBAY INDIA PRIVATE LIMITED	IBC Section 59,Section 60(5)	30/08/2024	incomplete file please do properly file after that we will check you have only upload 13 pages pdf	ATUL KUMAR
130	23/08/2024	Company Petition IB (IBC)	710102072902024		THE CANARA BANK LIMITED VS DEEPAK RASTOGI	Section 95(1)	2/9/2024	No of objections 1.Service missed 2.need to sign on every page 3.Pg-42,44,46,48,50 not clear 4.need to true copy on every page of annexure 5.volume wise index missed 6.welfare missed @ 5 rs on vakalatnama 7.date missed in vakalatnama 8.please mention true typed copy from to where if any doubt please contact to registry regarding your file	Divyanshu
131	22/08/2024	Contempt Petition (IBC)	710102072702024		ASSOCIATED ROAD CARRIERS LTD VS HIL (INDIA) LIMITED	Sec 60(5)	29/08/2024	No of objection 1.section wrong please you can write as a Contempt Petition under rule-11 2.court fee missed @b rs 3 please upload clear copy if any doubt please contact to registry	Sanjay
132	22/08/2024	Company Petition IB (IBC)	710102072722024		COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED VS GIRISH LUTHRA AND ORS.	Rule 11 of NCLT, 2016	29/08/2024	No of objection 1.case type wrong	vijay
133	21/08/2024	Company Petition IB (IBC)	710102072552024		TIRANGA LOGISTICS PRIVATE LIMITED VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	31/08/2024	Pg-758 to 761,572,573 to 577,282 to 372 not clear	S.S. Sobti
134	23/08/2024	Company Petition IB (IBC)	710102072912024		THE CANARA BANK LIMITED VS SONIA RASTOGI	Section 95(1)	2/9/2024	&"No of objections 1.Service missed 2.need to sign on every page 3.Pg-42,44,46,48,50etc not clear 4.need to true copy on every page of annexure 5.volume wise index missed 6.welfare missed @ 5 rs on vakalatnama 7.date missed in vakalatnama 8.please mention true typed copy from to where 9.master data missed for M/s Fortek Bio-Sciences Pvt. Ltd. both file if any doubt please contact to registry regarding your file &"	Divyanshu

135	24/08/2024	Company Petition IB (IBC)	710102073202024		INDIABULLS HOUSING FINANCE LIMITED VS PRADEEP KUMAR JAIN	Section 95(1)	3/9/2024	No of objections 1.Pg-45 to 46 not clear 2.Pg-377 to 379 missed 3.service missed if any doubt please contact to registry reagrding your file "	Siddharth Joshi
136	24/08/2024	Company Petition (Companies Act)	710102073172024		SURESH LAXMAN RAHANGDALE VS DIVYANSHI AVIATION SERVICES PVT LTD AND ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/9/2024	no of objections 1.165,171 page not clear and amount pages are blur 2.3rs court fee and 25rs welfare missed in vakaltanama	Aakashi Lodha
137	25/08/2024	Company Petition IB (IBC)	710102073482024		MURARI LAL SONI VS DIVYANSHI AVIATION SERVICES PVT LTD AND ORS	Section 94(1)	2/9/2024	1.list of date events and brief syopsis missed 2.OCR missed 3.council detail missed after index,memo 4.Pg-11,12,13,25, 5.need to true copy sign on every page of annecure 6.volume wise index missed 7.double pagination missed 8.vakalatnama missed 9.volume wise index missed 10.master data missed if any doubt please contact to registry reagrding your file "	SANJAY GUPTA
138	27/08/2024	Company Petition (Companies Act)	710102073952024		RAMESH N. KESWANI VS KRISHANT EXIM PRIVATE LIMITED	Sec. 73(4)	2/9/2024	no of objection 1.section mismatch in online and pdf 2.P.K jain not added in online portal 3. petition every page sign missed 4. 2nd volume index missed 5. annexure sign and true copy missed 6. some hindi pages english translation missed 7. 3rs court fee missed in vakaltanama 8. file issue (011-24363846) 9. form nclt 11 10. proof of service missed	Pranav Singal
139	24/08/2024	Company Petition IB (IBC)	710102073322024		KAISER INDUSTRIES LTD VS JB ROLLING MILLS LIMITED	IBC Under Sec 9	2/9/2024	No of objection Pg-77,88,92,94,95 to 100 not clear if any doubt please contact to registry reagrding your file "	RAHUL MALHOTRA
140	25/08/2024	Company Petition IB (IBC)	710102073532024		SITA DEVI VS JB ROLLING MILLS LIMITED	Section 122(1)	2/9/2024	Need to file as fresh application please contact to registry regarding your file	VISHAL
141	24/08/2024	Company Petition IB (IBC)	710102073262024		NAVEEN BAJAJ VS JB ROLLING MILLS LIMITED	Section 94(1)	2/9/2024	1.volume wise missed 2.please delete pdf from section of proof of service 3.ticket not allowed on content of vakalatnama	Sidhant
142	24/08/2024	Company Petition IB (IBC)	710102073362024		THE CANARA BANK LIMITED VS TARUN KUKREJA	Section 95(1)	2/9/2024	No of objections 1.Book marking missed with pagination acording to the index 2.OCR missed 3.Pg-36,47 not clear 4.double pagination not allowed	SACHIT
143	24/08/2024	Company Petition IB (IBC)	710102073332024		THE CANARA BANK LIMITED VS SAROJ KUKREJA	Section 95(1)	3/9/2024	"No of objections 1.Book marking missed with pagination according to the index 2.OCR missed 3.Pg-49 not clear 4.double pagination not allowed "	SACHIT
144	26/08/2024	Company Petition IB (IBC)	710102073702024		INDIABULLS HOUSING FINANCE LIMITED VS SANJEEV KUMAR JAIN	Section 95(1)	2/9/2024	1.Service missed 2.sign missed after missed 3.pg-47,48,49 not clear 4.OCR missed 5.need to true copy sign on every page of annexure 6.date missed in vakalatnama if any doubt please contact to registry reagrding your file "	Siddharth Joshi
145	24/08/2024	Company Petition (Companies Act)	710102073252024		IKEDA LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	3/9/2024	no of objections 1.index numbering missed 2. application every page sign missed 3. affidavit notary missed 4. Aoa missed 5. power of attorney missed with 50rs stamp paper or board of resolution 6. all extra pdf remove and upload final pdf 7. MEMORANDUM OE Appearance not clear	Vandana Pankaj

146	27/08/2024	CP(AA) Merger and Amalgamation(Comp anies Act)	710102073732024		HONASA CONSUMER LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 230-232 - Second Motion	4/9/2024	kindly upload proper pdf	Sanjeev Jain
147	9/1/2024	Intervention Petition (IBC)	710102002972024		SHIVANK RASTOGI VS ANURAG NIRBHAYA	Sec 60(5),Rule 11 of NCLT, 2016	29/08/2024	case type is wrong according to the index and prayer case type should be IA not intervention. please contact to regsitry regarding your file reminder 6	Shikhar
148	28/08/2024	CA(A) Merger and Amalgamation(Comp anies Act)	710102074202024		MALDON MARKETING PRIVATE LIMITED VS ANURAG NIRBHAYA	Sec. 230-232, Sec 234	3/9/2024	no of objections 1.115-123,125,137-140,142-143,145,149-165,167-219 page not clear	Avinash Kaur
149	29/08/2024	Company Appeal(Companies Act)	710102074482024		MALDON MARKETING PRIVATE LIMITED VS ANURAG NIRBHAYA	Sec 252 (3) - By Government Body	2/9/2024	no of objections 1. kindly merge pdf and remove extra pdf then proper check your file 2. due to payment section 252 this company not government company	Kunal Madan
150	29/08/2024	Company Petition (Companies Act)	710102074422024		BABA AGRIBUILD PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	2/9/2024	no of objection 1.bookmarking are mandatory 2. ocr missing 3. case type wrong 4. kindly merge all pdf and extra pdf remove then properly check your file	ROHIT SHARMA
151	30/08/2024	Company Appeal(Companies Act)	710102074752024		BABA AGRIBUILD PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	3/9/2024	no of objections 1 .pdf are not proper uploaded kindly again uploaded and pages are not proper visible 2. income tax service complete email id	PRINCE MOHAN SINHA
152	30/08/2024	Company Appeal(Companies Act)	710102074722024		BABA AGRIBUILD PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	3/9/2024	no of objections 1. OCR missing 2. Moa and Aoa not clear 3. 3rs court fee and 25rs welfare missed 4. all pages are not visible 5. income tax service incomplete	PRINCE MOHAN SINHA
153	30/08/2024	Company Petition (Companies Act)	710102074612024		MAHENDRA KUMAR GARG VS NITIN ALUMINIUM COMPANY PRIVATE LIMITED	Sec. 242(4)	4/9/2024	no of objections 1. due to payment section 241 2.234-244,253 page not clear Note-request for adv for payment objection	Devashish
154	2/9/2024	Company Appeal(Companies Act)	710102075402024		MAHENDRA KUMAR GARG VS NITIN ALUMINIUM COMPANY PRIVATE LIMITED	Sec 252 (1) - By Government Body	4/9/2024	no of objections 1. all pdf merge and extra pdf remove then check your file properly	Kunal Madan
155	3/9/2024	Company Petition (Companies Act)	710102075882024		SAMIR MODI VS GODFREY PHILLIPS INDIA LIMITED AND ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/9/2024	no of objections 1. jurisdiction issue (mumbai) 2. annexure 12 not clear 3. all respondent proof of service missed	APOORV
156	11/4/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS SHIV SHANKAR SETH & ORS	Sec 66(1)	2/9/2024	no of objections 1.page no.428 to 434,697,702 are not clear. reminder 4	HONEY SATPAL
157	13/04/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/435(PB)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS MRS. NITA PURI	Section 121(1)	3/9/2024	prayer missing page no 869 871 872 874 not clear contact to registry regarding your file please wait reminder 5	Ashu Kansal
158	19/06/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1248(PB)2018	AGGARWAL REALTECH THROUGH MR. DHANESH CHAND AGGARWAL VS GAURAV KATIYAR	Sec 60(5)	4/9/2024	1. IAs title fill online as per mop 2. applicant respondent fill online as per mop 3. pdf name correct	PRANAV
159	25/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/80(ND)2023	ANUP KUMAR VS ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Rule 11 of NCLT, 2016	31/08/2024	1. main case wrong in pdf.	PARISH KUMAR
160	25/07/2024	Company Application(Compani es Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	SURENDER KUMAR GUPTA VS J.M. HOUSING LTD.	Rule 11 of NCLT	16/08/2024	applicant fill online as per mop	Eshna Kumar

161	3/7/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/524(ND)2021	RAJEEV KUMAR CHAUDHARY AND ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	no of objections. 1.Main case number wrong mention in prayer if you have any doubt humble request to you contact to registry reminder 5	RAJAT KAPOOR
162	3/7/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/524(ND)2021	BHAWESH SRIVASTAVA & ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	No of objections. 1. main case number wrong mention in prayer. reminder 5 If you have any doubt humble request to you contact to registry 01124363846	RAJAT KAPOOR
163	7/7/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/524(ND)2021	SURENDRA CHOUDHARY & ORS VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	no of objection. 1. add all applicant in online portal. attach all affidavit 2. page no. 487,489,491,498,499,502,,503,1287 are cut. 3. Main case number wrong mention in prayer reminder 5	RAJAT KAPOOR
164	15/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/52(PB)2021	VIJAY KISHORE SAXENA VS NA	Rule 11 of NCLT, 2016	29/08/2024	1. VIJAY KISHORE SAXENA name mention in IAs title in online portal remove Stan Autos Private Limited from respondent side 2.case type wrong choose IA (Liq.) Progress Report	Mr. jitendra kumar
165	15/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS NA	Application under any other provisions- IBC	23/08/2024	no of objections 1.case type wrong choose IA (Liq.) Progress Report 2. section wrong online as per pdf reminder 3	HONEY SATPAL
166	16/07/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 2. SHRI. RAJESH MALIK MANAGING DIRECTOR	Rule 11 of NCLT	23/08/2024	no of objections 1. applicant respondent fill online portal as per mop and attach all applicant affidavit 2. need true copy in annexure. 4. bookmarking as per index with page number 4. OCR missing reminder 5	Devesh Maurya
167	17/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1899(ND)2019	VINEET GUPTA LIQUIDATOR AAKRITI INFO-MEDIA PRIVATE LIMITED VS NA	Rule 11 of NCLT, 2016	23/08/2024	no of objections 1. case type wrong choose IA (Liq.) Progress Report this case type is newly launch reminder 4 2.delete another pdf	Ritesh Agrawal
168	18/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS NARENDRA JINDAL PROMOTER & MANAGING DIRECTOR OF THE SUSPENDED BOARD OF DIRECTORS OF THE CORPORATE DEBTOR BOARD OF DIRECTORS OF THE CORPORATE DEBTOR	Sec 43(1) r/w Sec 44 (1)	23/08/2024	no of objections 1. pages 191 to 203 not clear reminder 3	Vishal

178	30/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/495(ND)2023	BHARAT CITY PHASE-2 BUYERS WELFARE ASSOCIATION VS SHRI HARISH TANEJA (RESOLUTION PROFESSIONAL OF BCC INFRASTRUCTURE PVT LTD)	Sec 60(5)	22/08/2024	no of objections 1.page no 30 31 in Hindi pages 2. true copy sign missing on annexures	Anuj Tiwari
179	30/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/139(ND)2021	KOTAK MAHINDRA PRIME LIMITED VS LARK LOGISTICS PRIVATE LIMITED	Sec 60(5)	23/08/2024	no of objections 1. fill all details in online portal. reminder 3	SIDDHARTH BAMBHA
180	17/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/571(ND)2020	RAKESH KUMAR AGRAWAL VS GUJARAT HYDROCABONS AND POWER SEZ LTD.	Sec 60(5)	13/08/2024	Firstly you filed restoration application for restore this IA no IA-2317/2022 after approve this restoration you have file this application with new dairy number If you have any doubt humble request to you contact to registry room no. 103. 011 24363846	Abhinav Agrawal
181	16/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/356(ND)2021	ASHOK ARORA LIQUIDATOR VS GUJARAT HYDROCABONS AND POWER SEZ LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/9/2024	file not open please re upload this file after reupload file is scrutinized reminder 4	ABHISHEK
182	1/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1493(PB)2018	GYAN MISRA VS GUJARAT HYDROCABONS AND POWER SEZ LTD.	Rule 11 of NCLT, 2016	23/08/2024	1. section wrong online as per pdf 2. bookmarking compulsory with page numbering. reminder 2	Abhishek Anand
183	31/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/3095(ND)2019	HUZEFA FAKHRI SITABKHAN VS GUJARAT HYDROCABONS AND POWER SEZ LTD.	Application under any other provisions- IBC	2/9/2024	1. section wrong 2. 38 39 45 46 47 81 82 10 108 109 113 to 116 need to translate English type copy. 3. 76 to 80 are not clear. 4. vakalatnama compulsory attach but welfare Rs 25 or court fees Rs 3 missing if you have any doubt contact to registry room 103	Sanampreet
184	31/07/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/901(ND)2020	MODERN CONSTRUCTION COMPANY THROUGH MR NIRMAL JAIN VS GUJARAT HYDROCABONS AND POWER SEZ LTD.	Sec 60(5)	30/08/2024	1. add respondent in online portal. 2. Delete another PDF reminder 2	Pranay
185	2/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/731(PB)2018	ARABIAN MEP CONTRACTING WLL REPRESENTED BY POWER OF ATTORNEY HOLDER VS PUNJ LLYOD LIMITED	Sections 60(5)/Regulation 13	2/9/2024	no of objections 1. proof of service missing. 2. Vakalatnama compulsory attach but tickets paste on blank side reminder 3	ZAFAR
186	3/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/479(PB)2021	MR. VIKAS AGGARWAL VS IFCI LIMITED	Sec 60(5)	28/08/2024	1. Vakalatnama compulsory. 2. OCR missing. reminder 2	Ajay
187	3/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/529(ND)2023	KRISHNA BUILDESTATES PRIVATE LIMITED VS TRIUNE GLOBAL SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/08/2024	1. vakalatnama compulsory. attach but Rs 25 welfare fees or Rs 3 court fees missing reminder 2	Monica

188	4/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/204(ND)2021	ASHISH BHATNAGAR AND RANJANA KRISHNA VS M/S SUPERTECH LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	31/08/2024	1. memo of parties mismatch according your online portal. 2. mention bookmarking with page numbering. reminder 2 If you have any doubt humble request to you contact to registry	Umesh Chauhan
189	4/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/898(ND)2022	JOGINDER SINGH VS ANUP KUMAR RP	Rule 11 of NCLT, 2016	13/08/2024	1. section wrong. 2. case type wrong. 3. 3Rs court fee missing in vakalatnama. 4. need every page true copy in annexure. 5. mention bookmarking according your index with page numbering.	Rakesh
190	3/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/478(PB)2021	PRADEEP AGGARWAL VS IFCI	Sec 60(5)	28/08/2024	1. Vakalatnama compulsory. 2. OCR missing. reminder 2	Ajay
191	2/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/478(PB)2021	ANIL KUMAR OJHA VS IFCI	Sec 60(5)	30/08/2024	no of objections 1. main case not link. 2. counsel details incomplete index, mop and prayer. 3. Vakalatnama compulsory. 4. bookmarking compulsory with page numbering. reminder 3	ANIL KUMAR OJHA
192	5/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/705(ND)2023	M/S RAYMACH TECHNOLOGIES PVT LTD VS M/S SPICEJET LIMITED	Rule 11 of NCLT, 2016	13/08/2024	1. section wrong. 2. main case missing in page no. 1. 3. vakalatnama compulsory.	BHARAT ARORA
193	5/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/505(ND)2021	BANK OF BARODA VS AMUL GABRANI	Section 122	13/08/2024	1. section wrong. 2. counsel details missing in index. 3. memo of parties missing. 4. prayer missing. 5. need every page sign and true copy in annexure. 6. OCR missing.	ARUN AGGARWAL
194	5/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/286(ND)2024	TRIVENI ADVERTISING PVT. LTD. VS TRIVENI ADVERTISING PVT. LTD.	Sec 60(5)	2/9/2024	1. memo of parties mismatch according your online portal.	Esh Gupta
195	5/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS FENEXA TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC	23/08/2024	1. mention IAs title as per mop 2. vakalatnama compulsory. attach but welfare Rs 25 or Court fees Rs 3 missing reminder 2	Shiv
196	5/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/771(PB)2018	ANSHUL ELECTRONICS PVT. LTD. VS VALUE INFRA TECH INDIA PVT. LTD.	Sec 60(5)	28/08/2024	1. vakalatnama compulsory. attach but court fees Rs 1 missing	YOGESH
197	5/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/625(ND)2017	MR. AJIT KUMAR VS VALUE INFRA TECH INDIA PVT. LTD.	Section 60(5)/Liq Regulation 35	23/08/2024	1. section wrong online as per pdf mention only 60(5) 2. due payment section 35(1). reminder 2	Sreelekshmi
198	27/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1529(ND)2019	OM DHINGRA VS MR. PRABHAKAR KUMAR	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	30/08/2024	1. counsel details incomplete in memo of parties and prayer. 2. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering.	Nitin kumar
199	27/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1022(ND)2018	SAURABH MISHRA AND ANR. VS MUKESH GUPTA	Sec 60(5)	30/08/2024	1. bookmarking compulsory with page numbering. 2. counsel details incomplete in index or memo of parties and prayer. 3. need to translate all Hindi pages. 4. OCR missing. 5. date missing in vakalatnama.	Hardik Khatri
200	5/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/287(ND)2024	DHEER PROPERTIES LIMITED VS PURI CONSTRUCTION PRIVATE LTD	Sec 60(5)	2/9/2024	1. memo of parties mismatch according your online portal. 2. need to translate all Hindi pages.	Esh Gupta

201	6/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/687(PB)2020	INDIAN BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Section 22	14/08/2024	1. memo of parties missing. 2. section wrong. 3. need every page sign and true copy in annexure. 4. vakalatnama compulsory.	REEMA KHORANA
202	6/8/2024	Miscellaneous Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/27(ND)2018	ANAND MITTAL VS M/S. MAHESH MERCANDIES PVT. LTD.	Rule 11 of NCLT	14/08/2024	1. case type wrong. 2. memo of parties missing. 3. affidavit missing. 4. vakalatnama compulsory. 5. section not mention in index.	CHETAN
203	6/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/197(PB)2017	MR. RAMACHANDRAN SUBRAMANIAN VS M/S. MAHESH MERCANDIES PVT. LTD.	Rule 11 of NCLT, 2016	14/08/2024	1. case type wrong choose IA(LIQ).Progress Report.	ANJALI SHARMA
204	7/8/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS UMESH GUPTA	Rule 32	30/08/2024	1. fill all details in online portal. 2. need every page sign in application and annexure. 3. remove double pagination in pdf. 4. vakalatnama compulsory. 5. need every page true copy in annexure. PDF not uploaded plz upload with clear all defects	Ridhima Bansal
205	8/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1757(PB)2018	KST INFRASTRUCTURE CUSTOMERS WELFARE ASSOCIATION VS MUKUL KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	31/08/2024	1. memo of parties mention in index	Rahul
206	8/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS MUKUL KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	20/08/2024	1. section wrong. 2. case type wrong.	Avinash Bhati
207	8/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/872(ND)2020	MANISH GUPTA VS MUKUL KUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	20/08/2024	1. section wrong. 2. section wrong in page no. 1. 3. mention bookmarking with page numbering.	Manish Gupta
208	8/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/189(PB)2018	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Section 60(5)	20/08/2024	1. remove extra pdf. 2. memo of parties missing. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5. need every page sign and true copy in annexure.	A K Pandey
209	8/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/765(PB)2023	AJAY GUPTA RESOLUTION PROFESSIONAL OF MR. ANUMOD SHARMA VS ANUMOD SHARMA	Application under any other provisions- IBC	4/9/2024	1. applicant respondent fill online as per mop 2. IAs title fill online as per mop If you have any doubt humble request to you contact to registry room no 103	Ajay Gupta
210	9/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS RANJAN SHAKRABORTI RP OF SONI E VEHICLE PVT LTD	Rule 11 of NCLT, 2016	21/08/2024	1. bookmarking compulsory with page numbering. 2. memo of parties missing. 3. section not mention in index. 4. counsel details incomplete in prayer. 5. need every page sign and true copy in annexure. 6. vakalatnama compulsory. 7. OCR missing.	SUNNY GANGWANI
211	8/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/804(ND)2020	RISHABH CHAND LODHA VS RANJAN SHAKRABORTI RP OF SONI E VEHICLE PVT LTD	Section 60(5)/Liq Regulation 35	31/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. need every page sign and true copy in annexure.	ABHISHEK DEVGAN

212	9/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/629(ND)2022	RAKESH GUPTA VS UNION BANK OF INDIA LIMITED	Sec 60(5)	4/9/2024	1. memo of parties mismatch according your online portal.	Prakash Legal Advisers
213	10/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/460(ND)2023	M/S. MAYANK TRADING COMPANY VS FRANK EDUCATIONAL AIDS PRIVATE LTD	Sec 60(5)	14/08/2024	1. memo of parties missing. 2. need every page sign in application. 3. vakalatnama compulsory.	VIVEK SARIN
214	10/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/879(ND)2019	UNION BANK OF INDIA VS SANJIV KUMAR ARORA	Rule 11 of NCLT, 2016	22/08/2024	1. add all respondent in online portal. 2. case type wrong. 3. vakalatnama compulsory.	ARUN
215	9/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2552(ND)2019	SOHAN LAL (DECEASED THROUGH LEGAL HEIRS) VS PANKAJ NARANG	Sec 60(5)	30/08/2024	1. add all applicant and respondent in online portal. 2. need to be affidavit for all applicant. reminder 2	Paritosh
216	9/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/892(ND)2020	KNL DRIVELINE PARTS PRIVATE LIMITED VS SPM AUTOMOTIVE COMPONENTS PVT LTD	Application under any other provisions- IBC	21/08/2024	1. wrong filling need to be filed in additional documents.	SHITAL KHATRI
217	10/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/255(PB)2022	MEGHA AGRAWAL VS SPM AUTOMOTIVE COMPONENTS PVT LTD	Application under any other provisions- IBC	21/08/2024	1. bookmarking compulsory with page numbering. 2. pagination missing. 3. OCR missing.	Atul Bhatia
218	11/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA VS RAJNEESH AGARWAL	Application under any other provisions- IBC, Section 60(5)	23/08/2024	1. due payment section 70. 2. counsel details missing in prayer.	SHITAL KHATRI
219	10/8/2024	Restoration Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/380(ND)2024	VIMALA DEVI VS RAJNEESH AGARWAL	Application under any other provisions- IBC	30/08/2024	1. applicant fill online as per mop 2. attach all applicants affidavit	Bharti Nawlani
220	10/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1896(ND)2019	REGIONAL PROVIDENT FUND COMMISSIONER II VS M/S GSS PROCON PVT LTD	Section 60(5)	29/08/2024	1. bookmarking compulsory with page numbering. 2. page no. 53 to 56 are not clear. 3. need every page sign and true copy in annexure. reminder 2	SANDEEP
221	11/8/2024	Restoration Application (Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/434(ND)2018	ANUPAM GUPTA VS OVERSEAS COURIER SERVICE INDIA PRIVATE LIMITED	Rule 11 of NCLT	2/9/2024	1. case type wrong. choose restoration IBC if you have any doubt humble request to you please contact to registry room no 103 0112436846	V M KANNAN
222	10/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/390(PB)2023	HITESH GOEL VS MR. HITESH GOEL RESOLUTION PROFESSIONAL OF NOBILITY ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	2/9/2024	1. section wrong online as per pdf 2. memo of parties mismatch according your online portal or IAs title fill as per mop	Wamika
223	10/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/3398(ND)2019	ANJU AGARWAL VS MR. HITESH GOEL RESOLUTION PROFESSIONAL OF NOBILITY ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	31/08/2024	1. case type wrong choose IA (Liq.) Progress Report 2. section wrong online as per pdf	NIBRUTI SAMAL

224	10/8/2024	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS ZEXUS AIR SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/08/2024	1. memo of parties missing. 2. case type wrong. 3. vakalatnama compulsory.	Reena
225	12/8/2024	Restoration Application (Companies Act)	7.10102E+14	COMPANY APPEAL (COMPANIES ACT)/109(ND)2023	DEPUTY DIRECTOR OF INCOME TAX INVESTIGATION DELHI VS KRRISH REALTYVNTURES PVT LTD	Sec 252 (1)	29/08/2024	1. Section wrong. reminder 2	Zehra Khan
226	11/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1397(PB)2019	GLOBAL IT CONSULTANTS PVT LTD (THROUGH ITS DIRECTOR DR SHILPA KATHPALIA VS MR. NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL) INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	4/9/2024	1. Page 51 not clear	Umesh
227	9/1/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Sec 49(2)	4/9/2024	no of objections 1.section wrong online as per pdf If you have any doubt humble request to you contact to registry	SHUBH
228	14/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1095(ND)2019	RITU TANDON VS FORD CREDIT INDIA PRIVATE LIMITED	Application under any other provisions- IBC	31/08/2024	1. remove main case parties in online portal. 2. Vakalatnama compulsory. 3. fill all details in online portal. 4. pdf not upload.	Jitesh Prakash Gupta
229	12/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS RAKESH NAYAR	Rule 11 of NCLT, 2016	21/08/2024	1. file incomplete.	SRI & ASSOCIATES
230	12/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/222(ND)2022	DEEPIKA BHUGRA PRASAD VS RAKESH NAYAR	Section 105,112, 113	21/08/2024	1. pdf not upload.	Akshay
231	14/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/742(ND)2018	JAGRITI PLASTICS LTD. VS PROACTIVE PLAST PVT. LTD.	Application under any other provisions- IBC	22/08/2024	1. due payment section 49. 2. section wrong. 3. memo of parties mismatch according your online portal. 4. OCR missing. 5. add all applicant in online portal. 6. vakalatnama compulsory. 7. page no. 21 to 101 are not clear.	Sasttra Legal
232	12/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/201(ND)2021	MASOOD HASAN VS M/S ELEGANT INFRACON PVT. LTD.	Sec 60(5)	21/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. pagination missing. 4. counsel sign missing in index and prayer. 5. need every page sign and true copy in annexure. 6. vakalatnama compulsory. 7. OCR missing. 8. affidavit missing.	MAREESH
233	13/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/590(ND)2023	LION BUILDCON PRIVATE LIMITED VS M/S ELEGANT INFRACON PVT. LTD.	Section 22	22/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. OCR missing.	CA GAURAV
234	13/08/2024	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/3383(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SH.ASHOK KUMAR GUPTA LIQUIDATOR	Sec 60(5)	22/08/2024	1. case type wrong. 2. due payment section 36 and 42. 3. every page sign and true copy in annexure. 4. 1Rs court fee short in vakalatnama. 5. mention bookmarking with page numbering.	Kanhaiya
235	14/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2081(ND)2019	VRSA CONSULTANCY LLP VS SUNIL KUMAR AGGARWAL LIQUIDATOR	Sec 60(5)	30/08/2024	1. date missing in vakalatnama 2. ocr missing	VIJENDER SHARMA

236	13/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/707(ND)2022	BANK OF BARODA THROUGH DEEPAK MITTAL VS VIKAS GOEL	Rule 154 (1)	30/08/2024	1. applicant respondent fill online as per mop 2.IAs title fill online as per mop mention BANK OF BARODA THROUGH DEEPAK MITTAL only remove Vikas Goel from respondent side	Amod
237	13/08/2024	Company Appeal (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/2011(PB)2019	GURDIAL SINGH VS ON-DOT COURIERS AND CARGO LIMITED	Sec 42	3/9/2024	No of Objectios. 1.proof of service vai whatsapp not allowed 2.please need to sepratly both appeal and application if any doubt please contact to registry regarding your file reminder	Dr Raminder Singh
238	14/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/742(ND)2018	JAGRITI PLASTICS LTD. VS PROACTIVE PLAST PVT. LTD.	Application under any other provisions- IBC	22/08/2024	1. memo of parties mismatch according your online portal. 2. add all respondent in online portal. 3. page no. 23 to 103 are not clear. 4. vakalatnama compulsory.	Sasttra Legal
239	13/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI VS AJAY KUMAR BISHNOI	Rule 11 of NCLT, 2016	22/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. page no. 70 are wrong adjust. 4. OCR missing. 5. section wrong mention in index. 6. proof of service missing. 7. remove pdf in proof of service section. 8. vakalatnama compulsory.	Bhavana Duhoon
240	14/08/2024	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/3383(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SH. ASHOK KUMAR GUPTA LIQUIDATOR	Application under any other provisions- IBC	22/08/2024	1. case type wrong. 2. due payment section 42 and 36. 3. section wrong in page no. 5. 4. pagination wrong. 5. file incomplete.	Kanhaiya
241	13/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/866(PB)2018	EDELWEISS ASSET RECONSRUCTION CO LTD VS MARGRA INDUSTRIES LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	3/9/2024	1. remove main case parties in online portal mention MR. PARAMJEET SINGH BHATIA and add liquidator details in applicant corner only. reminder 3	RAMESH
242	14/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/742(ND)2018	JAGRITI PLASTICS LTD. VS PROACTIVE PLAST PVT. LTD.	Application under any other provisions- IBC	22/08/2024	1. add all respondent in online portal. 2. page no. 31 to 111 are not clear. 4. memo of parties mismatch according your online portal. 5. section wrong. 6. OCR missing.	Sasttra Legal
243	18/05/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/35(ND)2017	KULDEEP SAINI VS SARVESH KASHYAP	Sec 60(5),Section 19(2) / Regulation 30	28/08/2024	No. of Objections 1. applicant respondent fill detail in online portal 2. missing sign on application pages 3 Sarvesh Kashyap mention in mop as respondent reminder 4 If you have any doubt humble request to you Please contact to registry	N A SEBASTIAN
244	15/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/3390(ND)2019	KAPIL DEV DHIR VS PETROPOL INDIA LIMITED	Sec 60(5)	22/08/2024	1. fill all details in online portal. 2. section not mention in index. 3. NCLT headline missing in volume 2,3,4. 4. proof of service missing. 5. OCR missing. 6. need to translate all hindi pages.	KAPIL
245	15/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2628(ND)2019	AJINDER PAL SINGH VS SARAYA INDUSTRIES LTD	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	22/08/2024	1. bookmarking compulsory with page numbering. 2. need true copy in annexure. 3. need to be affidavit for all applicant. 4. OCR missing. 5. date missing in vakalatnama.	BIRENDRA PRASAD SINGH

246	17/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS SARAYA INDUSTRIES LTD	Rule 11 of NCLT, 2016	3/9/2024	1. volume 1 and 2 separately index missing. reminder 2	Rajiv Malik
247	17/08/2024	Review Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/419(ND)2022	IIFL HOME FINANCE LIMITED VS MR. AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016	24/08/2024	1. pdf not upload.	Gulshan Kr.
248	17/08/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS PRABHA PAUL PARMAR	Rule 11 of NCLT	23/08/2024	1. bookmarking compulsory with page numbering.	Adarsh
249	16/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. ASHU AGGARWAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	4/9/2024	1. add all respondent in online portal. 2. case type wrong. 3. section wrong. 4. date missing in Vakalatnama. PDF not upload plz upload pdf clear objections	PRAVEEN
250	17/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/22(ND)2024	NITIN GUPTA VS INTERNATIONAL PRINT-O-PAC LIMITED	Rule 11 of NCLT, 2016	3/9/2024	No of objection 1.case type wrong 2.please choose technically interlocutory appliation 3.main cas enot link 4.date missed in vaklatnama 5. if any doubt please contact to regsitry regarding your file	SHIVAM SEHGAL
251	17/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/244(ND)2017	UMESH GARG VS INTERNATIONAL PRINT-O-PAC LIMITED	Sec 60(5)	23/08/2024	1. section wrong. 2. need every page sign and true copy in annexure. 3. mention bookmarking according your index with page numbering.	Sujoy
252	20/08/2024	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/960(ND)2020	SUMAN KUMAR VERMA VS INTERNATIONAL PRINT-O-PAC LIMITED	Application under any other provisions- IBC	31/08/2024	1. wrong filling.	SUMAN
253	20/08/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	23/08/2024	1. section wrong.	Sumit Rajput
254	19/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	23/08/2024	1. section wrong. 2. vakalatnama compulsory.	Muskan Puri
255	20/08/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	23/08/2024	1. section wrong. 2. need every page sign and true copy in annexure.	Sumit Rajput
256	19/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1572(ND)2019	MADAN MOHAN DHUPAR VS FLYING BEE HOSPITALITY LLP	Sec 60(5)	3/9/2024	1. fill all details in online portal. 2. page no. 52 are not clear. reminder 2	KARAN
257	20/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/378(PB)2017	SAHASRA ELECTRONIC SOLUTIONS LIMITED VS MR ANIL KOHLI LIQUIDATOR	Section 60(5)	24/08/2024	1. 3Rs court fee missing in vakalatnama.	V Shashank Kumar
258	20/08/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	24/08/2024	1. section wrong.	Sumit Rajput
259	21/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/488(ND)2024	V GO MOTOR PRIVATE LIMITED VS NA	Rule 11 of NCLT, 2016	31/08/2024	1. memo of parties attach but IAs title fill online as per mop applicant respondent fill online as per mop	MAREESH

260	20/08/2024	Restoration Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/107(PB)2021	AHLUWALIA MARBLES PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	30/08/2024	please remove the section from the pdf and mention the rule	Rakesh Malviya
261	20/08/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES	Application under any other provisions	24/08/2024	1. main case not complete in pdf. 2. memo of parties missing. 3. need every page sign in application. 4. vakalatnama compulsory. 5. need every page sign and true copy in annexure.	Aishwarya Tyagi
262	10/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/316(ND)2024	SUDHIR KUMAR AGARWAL VS BRIJNANDAN INDUSTRIES	Application under any other provisions- IBC	31/08/2024	1. page no. 31,32,33,69 to 74 are not clear. 2. remove double pagination. reminder 2	SURBHI
263	21/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1504(PB)2019	AJR INFRA AND TOLLING LTD. VS CORPORATION BANK	Application under any other provisions- IBC	27/08/2024	1. need every page sign and true copy in annexure. 2. remove double pagination. 3. proof of service missing.	Ankit Parashar
264	21/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/764(ND)2023	MADASA KUMAR RP M/S RALPH AGRICULTURE PVT.LTD VS ALPHA FERTILIZER (INDIA) PVT. LTD	Section 21/Regulation 17 (1)	4/9/2024	1 fill all details in online portal. 2. IAs title fill online as per mop only Mr. Madasa Kumar name mention remove Alpha Fertilizer Pvt. Ltd from respondent side 3. remove pdf in proof of service section. 4. RP details missing in memo of parties, index or prayer	chakiram nagarjunarao
265	22/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/302(ND)2023	NITIN NARANG VS MANISHA SOIN	Section 105,112, 113	28/08/2024	1. bookmarking compulsory with page numbering. 2. pagination missing. 3. counsel sign missing in index or memo of parties and prayer. 4. notary missing. 5. need every page sign in application. 6. annexure missing. 7. file incomplete. 8. remove main case parties in online portal and added RP details in online portal.	Gaurav Joshi
266	22/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/114(ND)2024	STATE BANK OF INDIA VS STATE BANK OF INDIA	Sec 60(5)	28/08/2024	1. memo of parties missing. 2. section wrong. 3. vakalatnama compulsory.	JAYA
267	21/08/2024	Company Application(Companies Act)	7.10102E+14	COMPANY APPEAL(COMPANIES ACT)/177(ND)2022	M/S. LEADS HOUSES & INFRASTRUCTURE PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI	Rule 11 of NCLT	27/08/2024	1. vakalatnama compulsory.	AKSHAT GUPTA
268	22/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS DEEPAK KUMAR GOYAL	Sec 60(5)	3/9/2024	1. memo of parties mismatch according your online portal. reminder 2	Shiv Mangal Sharma
269	22/08/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/136(PB)2022	IKHLAS AHMED CHAWLA VS UNICURE INDIA LTD	Rule 11 of NCLT	28/08/2024	1. add all respondent in online portal. 2. vakalatnama compulsory.	Sanjna Dua
270	22/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/114(ND)2024	SAMIR JAIN VS STATE BANK OF INDIA	Sec 60(5)	28/08/2024	1. section wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	JAYA
271	23/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/16(PB)2017	VANEET BHATIA LIQUIDATOR OF EARTH ICONIC INFRASTRUCTURE PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	28/08/2024	1. main case wrong in pdf.	HONEY SATPAL

272	23/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/625(PB)2018	PANKHURI INVESTMENT AND SECURITES LTD VS STATE BANK OF INDIA	Application under any other provisions- IBC	28/08/2024	1. bookmarking compulsory with page numbering. 2. case type wrong choose IA (Liq.) Progress Report.	Nishant Gaurav Gupta
273	22/08/2024	Restoration Application (Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/121(ND)2021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES	Rule 48	28/08/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. counsel details incomplete in prayer. 4. applicant sign missing in prayer. 5. page no. 11,15 are not clear. 6. vakalatnama compulsory. 7. OCR missing.	K GAURAV & CO.
274	21/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ SINGH PUNDIR VS PANKAJ NARANG	Sec 60(5)	3/9/2024	1. page no. 34,37 to 45,49,51 to 62 are not clear. Pages wrong adjust	ROHIT SAROJ
275	23/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/181(ND)2024	AADITYA KHANJU & COAL NAGPUR PRIVATE LIMITED VS GLOBUS SPIRITS LIMITED	Rule 11 of NCLT, 2016	28/08/2024	1. memo of parties missing. 2. section wrong. 3. 25Rs welfare fee not showing properly.	shivam
276	23/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/456(ND)2018	MRS. REETA DHAWAN VS CA ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	28/08/2024	1. need every page sign and true copy in annexure.	Bharat Gupta
277	8/8/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/100(ND)2019	DEEPALI DESIGNS & EXBIHITS PVT LTD VS PICO EVENT INDIA MARKETING PVT LTD	Application under any other provisions- IBC	30/08/2024	1. section wrong online as per pdf 2. fill all details in online portal. 3. 15Rs welfare fee missing in Vakalatnama. reminder 2	Ajit
278	16/08/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/198(ND)2023	MADAN LAL JINDAL VS KURINJI METALS PRIVATE LIMITED	Rule 11 of NCLT	24/08/2024	1. vakalatnama compulsory.	KARAN MALHOTRA
279	24/08/2024	Review Application (Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/180(ND)2023	BALVEEN KAUR VS DEEPAK GULATI & ASSOCIATES	Rule 11 of NCLT	27/08/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. remove extra pdf. 5. OCR missing.	DEEPAK GULATI AND ASSOCIATES
280	26/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/635(ND)2023	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED VS DHANI HEALTHCARE LIMITED	Application under any other provisions- IBC	2/9/2024	1. section wrong online as per pdf	Sujoy
281	26/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. VIKAS SAXENA VS GAURAV KATIYAR	Sec 60(5)	30/08/2024	1. add respondent in online portal. 2. page no. 33 to 43 are not clear. 3. mention bookmarking with page numbering.	PRANAV
282	27/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/20(ND)2022	ASHISH SINGH VS ASHISH SETH	Sec 43(1) r/w Sec 44 (1)	30/08/2024	1. section wrong.	Rachit
283	26/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	30/08/2024	1. section not mention in index. 2. bookmarking compulsory with page numbering. 3. memo of parties missing. 4. remove pdf in proof of service section. 5. pagination missing. 6. vakalatnama compulsory. 7. proof of service missing. 8. need every page sign in application. 9. counsel details and applicant sign missing in prayer and index. 10. file incomplete	Muskan Puri

284	26/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1572(ND)2019	MADAN MOHAN DHUPAR VS INDERPAL SINGH MEMBERS OF THE BOARD OF DIRECTORS OF M/S. WEST FACE HOSPITALITY AND MANAGEMENT PVT. LTD. (POWERS SUSPENDED)	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	30/08/2024	1. section wrong. 2. OCR missing.	KARAN
285	27/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1444(PB)2018	SUNAR JEWELS PVT.LTD VS THE REGISTRAR OF COMPANIES	Sec 60(5)	30/08/2024	1. vakalatnama compulsory.	MANOJ
286	27/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/289(ND)2024	BHUVAN MADAN VS THE REGISTRAR OF COMPANIES	Sec 60(5)	28/08/2024	true copy and sign in annexures	Bhavya Khatreja
287	28/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/437(ND)2023	MANISH KUMAR GARG PROPRIETOR SHREE RADHA GOVIND ELECTRICALS VS SANJEEV CHAUDHARY RP SHIVPRIYA CABLES PVT LTD	Sections 60(5)/Regulation 13	2/9/2024	1. bookmarking compulsory with page numbering. 2. OCR missing. 3. page no. 66 are not clear. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	PRATEEK
288	22/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2130(ND)2019	LUDHIANA IMPROVEMENT TRUST VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	28/08/2024	1. need every page sign and true copy in annexure. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. proof of service missing.	Divita Vyas
289	23/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/539(ND)2022	VIPIN AGGARWAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	31/08/2024	bookmarking with page numbering missing section wrong ocr missing	ABHISHEK DEVGAN
290	29/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/3370(ND)2019	MR. VANEET BHATIA RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 12(2)	2/9/2024	1. need every page sign in application.	Vishal
291	28/08/2024	Miscellaneous Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/112(ND)2024	BESTO ELECTRONICS PRIVATE LIMITED VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT	30/08/2024	1. case type wrong. 2. memo of parties missing. 3. main case wrong in pdf. 4. pagination missing.	NARENDRA M SHARMA
292	28/08/2024	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/128(ND)2024	LOREM IPSUM SOFTARE PRIVATE LIMITED AND ORS VS ALOK SINGH MAHOR	Rule 11 of NCLT	30/08/2024	1. section wrong. 2. memo of parties mismatch according your online portal. 3. need every page sing and true copy in annexure.	Sanaya Patel
293	28/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS ALOK SINGH MAHOR	Rule 11 of NCLT, 2016	2/9/2024	1. memo of parties mismatch according your online portal. 2. proof of service missing. 3. mention bookmarking according your index with page numbering.	Vishal

294	28/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/79(ND)2022	MR. VIKRAM BAJAJ VS ALOK SINGH MAHOR	Sec 12(2)	30/08/2024	1. proof of service missing.	Aditya
295	28/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/128(PB)2024	ATMA RAM HOUSE INVESTMENT PRIVATE LIMITED VS 1. BHUSHAN POWER AND STEEL LIMITED	Application under any other provisions- IBC	30/08/2024	1. proof of service missing.	SOAYIB QURESHI
296	28/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/530(PB)2022	ANURAG NIRBHAYA VS 1. BHUSHAN POWER AND STEEL LIMITED	Application under any other provisions- IBC	2/9/2024	1. pagination missing. 2. bookmarking compulsory with page numbering. 3. notary missing. 4. file incomplete.	Shivani Jaiswal
297	29/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/330(ND)2021	MR. VINOD KUMAR SAINI VS MR. JALESH KUMAR GROVER	Sections 60(5)/Regulation 13	4/9/2024	1. mention bookmarking with page numbering. 2. OCR missing.	Abhishek
298	28/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/236(ND)2024	MR. VIVEK PARTI VS NA	Application under any other provisions- IBC	2/9/2024	1. remove main case parties in online portal. 2. remove pdf in proof of service section.	NIPUN
299	28/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2849(ND)2019	PEBBLES PROLEASE PRIVATE LIMITED VS NA	Rule 11 of NCLT, 2016	2/9/2024	1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	NEERAJ KUMAR JAIN
300	25/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/72(ND)2022	SHWETA AGGARWAL VS MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	3/9/2024	1. page no 33 not clear	Palash Singhai
301	29/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	2/9/2024	1. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	Sanampreet
302	29/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1293(ND)2018	MARKETING TIMES AUTOMOBILES VS MARUTI SUZUKI INDIA LIMITED	Sec 60(5), Rule 11 of NCLT, 2016	3/9/2024	no of objections 1. Bookmarking as per index with page number 2. fill all details of respondents in online portal	Subramanian Nataraja
303	29/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/492(ND)2022	STATE BANK OF INDIA VS K.M. SEBASTINE	Rule16(d),NCLT Rules,2016 IBC	4/9/2024	1. case type wrong.	Mr. jitendra kumar
304	29/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/330(ND)2021	MRS. RITA GUPTA VS MR. JALESH KUMAR GROVER	Section 60(5)	4/9/2024	1. fill all details in online portal. 2. counsel details missing in index. 2. need every page sign and true copy in annexure. 3. need every page sign in application. 4. need to be affidavit for all application.	Sanchit Garga
305	27/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/20(ND)2022	ASHISH SINGH VS ASHISH SETH	Sec 66(1)	30/08/2024	1. section wrong.	Rachit
306	31/08/2024	Restoration Application (Companies Act)	7.10102E+14	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2024	LUMAX ANCILLARY LIMITED VS ASHISH SETH	Rule 48	2/9/2024	1. vakalatnama compulsory.	Shiva
307	27/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/68(ND)2024	IDBI BANK LIMITED VS SHRI VIRAF SARKARI	Rule 11 of NCLT, 2016	30/08/2024	1. vakalatnama compulsory. 2. page no. 12 to 17,51 to 72,323 to 330 are not clear.	SANJAY BAJAJ

308	27/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/20(ND)2022	ASHISH SINGH VS SURINDER SETH	Sec 43(1) r/w Sec 44 (1)	30/08/2024	1. section wrong.	Rachit
309	27/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/568(ND)2021	SS GROUP PRIVATE LIMITED VS SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/08/2024	1. memo of parties missing. 2. vakalatnama compulsory.	Gulshan Kr.
310	30/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2688(ND)2019	COMMERCIAL TAX DEPARTMENT VS BRIJESH SINGH BHUDAURIYA RESOLUTION PROFESSIONAL OF RCI INDUSTRIES & TECHNOLOGIES LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/9/2024	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. page no. 27,28,30 are clear. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 5. mention bookmarking according your index with page numbering. 6. OCR missing.	Vidhan
311	30/08/2024	Restoration Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/2884(ND)2019	EULER HERMES SINGAPORE BRANCH VS SHARDA MA ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/9/2024	no of objections 1.section wrong online as per pdf 2. respondent details fill in online portal	Preet
312	30/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1248(PB)2018	IHDP HOME INTERIORS EXPORTS PARKS PVT.LTD. VS RP	Sections 60(5)/Regulation 13	4/9/2024	1. add all respondent in online portal. 2. remove double pagination in pdf. 3. bookmarking compulsory with page numbering.	GOVIND
313	30/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	Rule 11 of NCLT, 2016	4/9/2024	1. memo of parties missing. 2. need every page true copy in annexure. 3. vakalatnama compulsory. 4. mention bookmarking according your index with page numbering. 4. OCR missing.	SANYAM JAIN
314	30/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/366(ND)2021	ANIL KUMAR MITTAL VS MARK E-COMMERCE PVT LTD	Sec 60(5)	4/9/2024	1. add all respondent in online portal.	Anil Kumar Mittal
315	30/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/496(ND)2018	M/S ALPHABET HEIGHTS PVT. LTD. VS M/S MAPLE REALCON PVT. LTD.	Sec 60(5)	4/9/2024	1. section wrong. 2. remove main case parties in online portal. 3. 1Rs court fee short in vakalatnama.	MRINAL HARSH VARDHAN
316	31/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/3370(ND)2019	MR. VANEET BHATIA RESOLUTION PROFESSIONAL SHARDA MA ENTERPRISES PRIVATE LIMITED VS M/S MAPLE REALCON PVT. LTD.	Application under any other provisions- IBC	4/9/2024	1. need every page sign in application.	Vishal
317	31/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/742(ND)2023	PUNIT HANDA VS M/S MAPLE REALCON PVT. LTD.	Section 12(2)	4/9/2024	1. need every page sign in application.	Anshul Sharma
318	30/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/437(ND)2023	MANISH KUMAR GARG (HUF) THROUGH KARTA SH. MANISH KUMAR GARG PROPRIETOR SHREE GOKUL PROJECTS VS SH SANJEEV CHAUDHARY RP SHIVPRIYA CABLES PVT. LTD.	Section 60(5)	4/9/2024	1. notary missing. 2. page no. 18,19,20,25,32,35 to 43 are not clear. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 4. mention bookmarking according your index with page numbering. 5. OCR missing.	PRATEEK

319	31/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/23(ND)2021	SATYENDRA SHARMA (APPLICATION U/S 19(2) AND 19(3) OF IBC 2016) VS MONI	Application under any other provisions- IBC	4/9/2024	1. section wrong.	Satyendra
320	31/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/477(ND)2023	ANKIT GOEL RESOLUTION PROFESSIONAL M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS VINAYAK CHATTERJEE AND ORS.	Section 19(2) / Regulation 30	4/9/2024	1. fill all details in online portal. 2. counsel sign missing in prayer. 3. page no. 48 to 51 are not clear.	SHALYA AGARWAL
321	2/9/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/3(ND)2020	MYOTIC TRADING PRIVATE LIMITED VS DEEPAK MAINI RESOLUTION PROFESSIONAL	Sec 60(5)	4/9/2024	1. memo of parties missing. 2. volume 1,2,3 separately index missing. 3. need every page sign in application. 4. volume 1,2,3 bookmarking numbering wrong. 5. page no. 497 to 514,517,518,519,520,525 are not clear. 6. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Pranav Sachdeva
322	31/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1718(PB)2018	TIMES INNOVATIVE MEDIA LIMITED VS THREE C PROJECTS PRIVATE LIMITED	Rule 154 (1)	4/9/2024	1. remove main case parties in online portal.	Sonam
323	3/9/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/343(ND)2023	DAMODAR PRASAD GUPTA VS ARCHANA JATIA	Application under any other provisions- IBC	4/9/2024		MILAN
324	30/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1941(ND)2019	MR. DEVVART RANA (EXTENSION APPLICATION) VS ARCHANA JATIA	Section 12(2)	4/9/2024	1. page no. 112 to 115,184 to 188 are not clear. 2. counsel sign missing in index.	Rahul Sharma
325	30/08/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/454(ND)2024	RAJEEV MAWKIN VS ARCHANA JATIA	Rule 11 of NCLT, 2016	4/9/2024	1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 2. bookmarking compulsory with page numbering.	Meghna
326	22/04/2024	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/395(ND)2022	KARAN A CHANANA VS CANARA BANK THROUGH RP	Rule 11 of NCLT, 2016	4/9/2024	no of objections 1. IAs title fill online as per mop or make mop according to IAs titles if u have any doubt humble request to you please contact to registry	Simarpal Singh Sawhney
327	29-08-2024	0710102039362024(No.of Docs 1)	0710102039362024/3	INTERLOCUTORY APPLICATION (I.B.C)/2557(ND)2024	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	4/9/2024	1.pdf is blank.	satishrai
328	5/8/2024	0710102021202024(No.of Docs 12)	0710102021202024/11	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	4/9/2024	no of objection 1.pages Urdu 98 to 103. 2. this pages sign and true copy 1298 to 1344 in Annexure. 3. this pages sign and true copy 1630 to 1642. in annexure. 4. this pages sign and true copy 1786 to 1831 1841 to 1849 in annexure. 5. index missing all volume in bookmarking. 6. this pages sign and true copy 2086 to 2091. 2093,2095,2097,2099,2101,2103,2105,2107, 2109,2111,2164, in annexure.	Ankitsharmaadv

329	5/8/2024	0710102021202024(No.of Docs 12)	0710102021202024/11	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	4/9/2024	no of objection 1.pages Urdu 98 to 103. 2. this pages sign and true copy 1298 to 1344 in Annexure. 3. this pages sign and true copy 1630 to 1642. in annexure. 4. this pages sign and true copy 1786 to 1831 1841 to 1849 in annexure. 5. index missing all volume in bookmarking. 6. this pages sign and true copy 2086 to 2091. 2093,2095,2097,2099,2101,2103,2105,2107, 2109,2111,2164, in annexure.	Ankitsharmaadv
330	20-08-2024	0710102090642019(No.of Docs 2)	0710102090642019/3	COMPANY PETITION IB (IBC)/1330(ND)2019	ELAN PROFESSIONAL APPLIANCES VS. CUSTOMIZED KITCHEN INDIA PVT LTD	IBC Under Sec 9	4/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed compliance order which you mention in index	ketanmadan01
331	5/8/2024	0710102021202024(No.of Docs 12)	0710102021202024/11	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	4/9/2024	no of objection 1.pages Urdu 98 to 103. 2. this pages sign and true copy 1298 to 1344 in Annexure. 3. this pages sign and true copy 1630 to 1642. in annexure. 4. this pages sign and true copy 1786 to 1831 1841 to 1849 in annexure. 5. index missing all volume in bookmarking. 6. this pages sign and true copy 2086 to 2091. 2093,2095,2097,2099,2101,2103,2105,2107, 2109,2111,2164, in annexure.	Ankitsharmaadv
332	2/9/2024	0710102032792018(No.of Docs 2)	0710102032792018/17	COMPANY PETITION IB (IBC)/195(ND)2019	SKOOTR GLOBAL PRIVATE LIMITED VS. HACKAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	4/9/2024	no of objection 1. Book marking mandatory as per index with pagination	arclegal
333	22-12-2020	0710102118022020(No.of Docs 0)	0710102118022020/4	COMPANY APPLICATION(COM PANIES ACT)/818(PB)2020	VINOD SHANKER SHRINGI VS. MCONVERGE SERVICES PRIVATE LIMITED	Sec. 242(4)	4/9/2024	no of objection 1. index page missed in book marking 2. index page missed in pdf 3. book marking mandatory as per index with pagination 4. ocr missed in pdf 5 need every pages sign of list date and events	
334	22-12-2020	0710102118022020(No.of Docs 0)	0710102118022020/3	COMPANY APPLICATION(COM PANIES ACT)/818(PB)2020	VINOD SHANKER SHRINGI VS. MCONVERGE SERVICES PRIVATE LIMITED	Sec. 242(4)	4/9/2024	no of objection 1. book marking mandatory as per index with pagination both volume 2. ocr missed in pdf of both volume 3. double pagination in pdf 4 wrong adjustment in alignment of page no 40 100 101 122 123 140 162 164 182 5 volume wise index missed of volume 2 6 page no 184 unclear	
335	6/8/2024	0710102027882021(No.of Docs 3)	0710102027882021/6	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	4/9/2024	no of objection 1. wrong filing contact to registry 103 ground floor or contact on official no. 011-24363846	abhishek.kumar@nclt
336	6/8/2024	0710102027882021(No.of Docs 3)	0710102027882021/6	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	4/9/2024	no of objection 1. wrong filing contact to registry 103 ground floor or contact on official no. 011-24363846	abhishek.kumar@nclt
337	6/8/2024	0710102027882021(No.of Docs 3)	0710102027882021/6	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	4/9/2024	no of objection 1. wrong filing contact to registry 103 ground floor or contact on official no. 011-24363846	abhishek.kumar@nclt

338	6/8/2024	0710102027882021(No.of Docs 3)	0710102027882021/6	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	4/9/2024	no of objection 1. wrong filing contact to registry 103 ground floor or contact on official no. 011-24363846	abhishek.kumar@nclt
339	27-08-2024	0710102016372024(No.of Docs 4)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	4/9/2024	1.all document file separately. in different slashes	SHANKARCS
340	27-08-2024	0710102016372024(No.of Docs 4)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	4/9/2024	1.all document file separately. in different slashes	SHANKARCS
341	29-08-2024	0710102039082024(No.of Docs 2)	0710102039082024/4	TRANSFER APPLICATION (IBC)/27(PB)2024	STATE BANK OF INDIA VS. CONCEPT MANAGEMENT CONSULTING LIMITED	Rule16(d),NCLT Rules,2016 IBC	4/9/2024	1.bookmarking as per index.	SDPSPartners
342	27-08-2024	0710102016372024(No.of Docs 4)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	4/9/2024	1.all document file separately. in different slashes	SHANKARCS
343	24-08-2024	0710102040912024(No.of Docs 1)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	4/9/2024	no of objection 1.document file name wrong upload in pdf. 2.need every page sign and true copy in Annexure.	bkmdelhi
344	24-08-2024	0710102040912024(No.of Docs 1)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	4/9/2024	no of objection 1.document file name wrong upload in pdf. 2.need every page sign and true copy in Annexure.	bkmdelhi
345	24-08-2024	0710102040912024(No.of Docs 1)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	4/9/2024	no of objection 1.document file name wrong upload in pdf. 2.need every page sign and true copy in Annexure.	bkmdelhi
346	27-08-2024	0710102016372024(No.of Docs 4)	0710102016372024/4	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	4/9/2024	1.all document file separately. in different slashes	SHANKARCS
347	5/8/2024	0710102021202024(No.of Docs 12)	0710102021202024/11	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	4/9/2024	no of objection 1.pages Urdu 98 to 103. 2. this pages sign and true copy 1298 to 1344 in Annexure. 3. this pages sign and true copy 1630 to 1642. in annexure. 4. this pages sign and true copy 1786 to 1831 1841 to 1849 in annexure. 5. index missing all volume in bookmarking. 6. this pages sign and true copy 2086 to 2091. 2093,2095,2097,2099,2101,2103,2105,2107, 2109,2111,2164, in annexure.	Ankitsharmaadv
348	24-08-2024	0710102040912024(No.of Docs 1)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	4/9/2024	no of objection 1.document file name wrong upload in pdf. 2.need every page sign and true copy in Annexure.	bkmdelhi
349	22-08-2024	0710102043482023(No.of Docs 4)	0710102043482023/17	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	3/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3 double pagination page no 1 to 42 volume 2 and 3 4 need proper pagination in pdf	MITHILESHPANDEY 00

350	21-08-2024	0710102057982022(No.of Docs 2)	0710102057982022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2 mismatched COMPANY APPLICATION NO. CAA.89[ND/ OF 2022 online portal and internal portion C.A.(CAA)/69(ND)2022	adv.shobhan.mahanti
351	31-08-2024	0710102056652024(No.of Docs 1)	0710102056652024/1	INTERVENTION PETITION(COMPANIES ACT)/6(PB)2024	RATAN DEBNATH VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Rule 11 of NCLT	3/9/2024	no of objection 1.document type wrong 2 need to write affidavit in dms portal instead of proof of service 3. annexures pages need sign with true copy	jeeveshnagrath
352	6/7/2024	0710102057312024(No.of Docs 0)	0710102057312024/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/35(ND)2024	MANOHAR LAL VIJ	Sec 30	3/9/2024	no of objection 1. mismatched CP (IB) NO. year online portal and internal pdf	
353	26-08-2024	0710102066772022(No.of Docs 2)	0710102066772022/8	COMPANY PETITION IB (IBC)/690(ND)2022	SADHNA GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	3/9/2024	1.bookmarking mandatory. with pagination	nishi.eap
354	27-08-2024	0710102040442024(No.of Docs 2)	0710102040442024/2	TRANSFER APPLICATION (IBC)/36(PB)2024	ANUBHAV A. AGARWAL VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016,Rule16(d), NCLT Rules,2016 IBC	3/9/2024	wrong file need to file fresh transfer application not as additional document	ANIRUTH@LEX-LEGAL.IN
355	12/8/2024	0710102014412023(No.of Docs 2)	0710102014412023/3	COMPANY APPEAL(COMPANIES ACT)/67(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASHFORD INFOSYSTEM INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	3/9/2024	no of objection 1.book marking mandatory as per index with pagination	easha
356	12/8/2024	0710102014412023(No.of Docs 2)	0710102014412023/3	COMPANY APPEAL(COMPANIES ACT)/67(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASHFORD INFOSYSTEM INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	3/9/2024	no of objection 1.book marking mandatory as per index with pagination	easha
357	3/8/2024	0710102009632024(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NCLT
358	22-08-2024	0710102055792024(No.of Docs 2)	0710102055792024/1	COMPANY PETITION (COMPANIES ACT)/129(ND)2024	AMAN TEKRIWAL VS. NOTESGEN TECHNOLOGIES PRIVATE LIMITED	Sec. 73(4)	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf and index	adv.shobhan.mahanti
359	6/1/2024	0710102001442024(No.of Docs 0)	0710102001442024/3	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	3/9/2024	1.date missing in vakalatnama.	
360	6/1/2024	0710102001442024(No.of Docs 0)	0710102001442024/3	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	3/9/2024	1.date missing in vakalatnama.	

361	12/8/2024	0710102014412023(No.of Docs 2)	0710102014412023/3	COMPANY APPEAL(COMPANIES ACT)/67(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASHFORD INFOSYSTEM INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	3/9/2024	no of objection 1.book marking mandatory as per index with pagination	easha
362	6/1/2024	0710102001442024(No.of Docs 0)	0710102001442024/3	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	3/9/2024	1.date missing in vakalatnama.	
363	6/1/2024	0710102001442024(No.of Docs 0)	0710102001442024/3	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	3/9/2024	1.date missing in vakalatnama.	
364	12/8/2024	0710102014412023(No.of Docs 2)	0710102014412023/3	COMPANY APPEAL(COMPANIES ACT)/67(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASHFORD INFOSYSTEM INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	3/9/2024	no of objection 1.book marking mandatory as per index with pagination	easha
365	27-01-2022	0710102007802022(No.of Docs 0)	0710102007802022/9	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	3/9/2024	no of objection 1.bookmarking mandatory. with paging 2.need every pages sign.	
366	27-01-2022	0710102007802022(No.of Docs 0)	0710102007802022/9	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	3/9/2024	no of objection 1.bookmarking mandatory. with paging 2.need every pages sign.	
367	27-01-2022	0710102007802022(No.of Docs 0)	0710102007802022/9	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	3/9/2024	no of objection 1.bookmarking mandatory. with paging 2.need every pages sign.	
368	27-01-2022	0710102007802022(No.of Docs 0)	0710102007802022/9	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	3/9/2024	no of objection 1.bookmarking mandatory. with paging 2.need every pages sign.	
369	28-08-2024	0710102014332022(No.of Docs 2)	0710102014332022/1	INTERLOCUTORY APPLICATION (I.B.C)/817(PB)2022	DINESH KASANA VS. ATUL KANSAL	Sec 60(5)	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	siddharth bhatli
370	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	3/9/2024	no of objection 1. bookmarking mandatory. with pagination 2. pagination missing in index. 3. verified details missing in affidavit.	rmalik2301
371	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	3/9/2024	no of objection 1. bookmarking mandatory. with pagination 2. pagination missing in index. 3. verified details missing in affidavit.	rmalik2301
372	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	3/9/2024	no of objection 1. bookmarking mandatory. with pagination 2. pagination missing in index. 3. verified details missing in affidavit.	rmalik2301

373	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	3/9/2024	no of objection 1. bookmarking mandatory. with pagination 2. pagination missing in index. 3. verified details missing in affidavit.	rmalik2301
374	28-08-2024	0710102028852024(No.of Docs 1)	0710102028852024/4	COMPANY PETITION IB (IBC)/326(ND)2024	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec 7	3/9/2024	all 3 documents belongs to same file i.e, reply of volume 1, volume 2 and proof of service. please file all 3 in same / (slash) number not in the different slashes /3 /4 /5. file all in one slash	sss
375	26-07-2024	0710102020022023(No.of Docs 2)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruvan Shah
376	26-07-2024	0710102020022023(No.of Docs 2)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruvan Shah
377	26-07-2024	0710102020022023(No.of Docs 2)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruvan Shah
378	28-08-2024	0710102023272023(No.of Docs 2)	0710102023272023/4	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	3/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3. 25rs welfare ticket 3rs court fee date missing in vakalanama.	789789
379	28-08-2024	0710102023242023(No.of Docs 2)	0710102023242023/4	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	3/9/2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of reply 3.missed date on vakalatnama 4 paste ticket on blank side of vakalatnama	789789
380	28-08-2024	0710102023232023(No.of Docs 2)	0710102023232023/4	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply 3.missed date on vakalatnama 4 paste ticket on blank side of vakalatnama	789789
381	28-08-2024	0710102023262023(No.of Docs 2)	0710102023262023/4	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	3/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 3rs court fee date missing in vakalatnama.	789789
382	6/4/2024	0710102028852024(No.of Docs 0)	0710102028852024/3	COMPANY PETITION IB (IBC)/326(ND)2024	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec 7	3/9/2024	all 3 documents belongs to same file i.e, reply of volume 1, volume 2 and proof of service. please file all 3 in same / (slash) number not in the different slashes /3 /4 /5. file all in one slash	
383	27-08-2024	0710102034922024(No.of Docs 3)	0710102034922024/3	COMPANY PETITION IB (IBC)/252(ND)2024	TECHXPRT FACILITIES INDIA PRIVATE LIMITED VS. EFS FACILITIES SERVICES(INDIA) PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.index missing in bookmarking vol 2. 2.need every page sign and true copy in annexure.	vasanthr
384	27-08-2024	0710102036612024(No.of Docs 2)	0710102036612024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2024	SWARNREKHA SUPPLIERS PRIVATE LIMITED	Sub-section (I) of section 230	3/9/2024	no of objection 1.bookmarking mandatory. with index 2.index missing in pages. 3.need every pages ocr.	htiwari
385	1/5/2024	0710102037812024(No.of Docs 0)	0710102037812024/2	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	3/9/2024	1.bookmarking mandatory. with page numbering	

386	19-03-2024	0710102023902024(No.of Docs 0)	0710102023902024/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(PB)2024	TCR TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/9/2024	no of objection 1. ocr missed of annexure page 2 mismatched CP (CAA) NO. 26/PB/2024 in pdf and C.A.(CAA)/116(PB)2021 on line portal	
387	6/4/2024	0710102028852024(No.of Docs 0)	0710102028852024/5	COMPANY PETITION IB (IBC)/326(ND)2024	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec 7	3/9/2024	all 3 documents belongs to same file i.e, reply of volume 1, volume 2 and proof of service. please file all 3 in same / (slash) number not in the different slashes /3 /4 /5. file all in one slash	
388	26-08-2024	0710102027982020(No.of Docs 2)	0710102027982020/6	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/9/2024	no of objection 1.bookmarking mandatory. with page numbering 2. paper cutting 19. 3.need every pages ocr.	Mansumyer Singh
389	26-07-2024	0710102020022023(No.of Docs 2)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruvan Shah
390	27-08-2024	0710102033972024(No.of Docs 2)	0710102033972024/1	RESTORED COMPANY PETITION (IBC)/4(ND)2024	STATE BANK OF INDIA VS. SRI K GNYANDEEP	Section 95(1)	3/9/2024	no of objection 1 1 rs court fee missed on vakalatnama	shrutimunj13
391	3/8/2024	0710102009632024(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NC LT
392	18-07-2024	0710102062652024(No.of Docs 0)	0710102062652024/1	INTERLOCUTORY APPLICATION (I.B.C)/3821(ND)2024	DEVENDRA UMRAO VS. SUNIL JINDAL	Sec 43(1) r/w Sec 44 (1)	3/9/2024	no of objection 1. uploaded the document according to the document type 2. need to write "affidavit " in document type 2. need to uploaded proof of service in proof of service document	
393	3/8/2024	0710102009632024(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NC LT
394	16-07-2024	0710102061532024(No.of Docs 0)	0710102061532024/1	INTERLOCUTORY APPLICATION (I.B.C)/3704(ND)2024	BHARAT CHOPRA VS. JALESH GROVER RESOLUTION PROFESSIONAL M/S. ANSAL PROPERTIES & INFRASTRUCTURE PVT. LTD.	Sec 60(5)	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed sign with true copy	
395	3/8/2024	0710102009632024(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10 incomplete counsel detail	corporatejudis@NC LT
396	6/2/2024	0710102012072024(No.of Docs 0)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	2/9/2024	no of objection 1 page no 3 5 6 7 9 12 13 wrong adjustment in alignment	
397	26-08-2024	0710102016102024(No.of Docs 2)	0710102016102024/3	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	2/9/2024	no of objection 1. annexures pages missed sign with true copy 2.page no 15 to 63 pixel cut of font	DEV&DEV
398	29-02-2024	0710102018762024(No.of Docs 0)	0710102018762024/1	INTERLOCUTORY APPLICATION (I.B.C)/1108(PB)2024	VINAY KUMAR SINGHAL	Application under any other provisions- IBC	2/9/2024	no of objection 1.index page sign at the place of counsel detail	

399	25-06-2024	0710102054092024(No.of Docs 0)	0710102054092024/2	CONTEMPT PETITION (IBC)/23(ND)2024	INDIAN RAILWAY CATERING AND TRANSPORT CORPORATION VSOTTIMO VISUALS	Sec 60(5),Rule 11 of NCLT, 2016	2/9/2024	no of objection 1.petition need last compliance of order of nclt	
400	23-08-2024	0710102053032024(No.of Docs 2)	0710102053032024/15	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	2/9/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3. 25rs welfare ticket missing 3rs court fee missing date missing in vakalatnama.	vndubey
401	31-08-2024	0710102052242024(No.of Docs 1)	0710102052242024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/31(PB)2024	SANJEEV BINDAL VSRADHEY SHAM TANDON MFG. PVT. LTD.	Sec 30	2/9/2024	No of objection 1 1 rs court fee missed on vakalatnama 2 need to write written submission in dms portal on document type not in any other documents	sanjeev bindal
402	24-08-2024	0710102049332024(No.of Docs 1)	0710102049332024/2	INTERLOCUTORY APPLICATION (I.B.C)/3074(PB)2024	RUCHIR SETHI VS. VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	2/9/2024	1.counsel details sign missing in index.	hiteshsachar
403	24-08-2024	0710102049362024(No.of Docs 1)	0710102049362024/2	INTERLOCUTORY APPLICATION (I.B.C)/3069(PB)2024	ASHISH BISHT VS. VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	2/9/2024	1.counsel details sign missing in index.	hiteshsachar
404	22-08-2024	0710102053872023(No.of Docs 2)	0710102053872023/3	INTERLOCUTORY APPLICATION (I.B.C)/3401(PB)2023	ANURADHA MITTAL VS. MR. RABINDRA KUMAR MINTRI (RP)	Sec 60(5)	2/9/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3.need every pages ocr.	deepakkagarwal
405	26-08-2023	0710102074572023(No.of Docs 0)	0710102074572023/5	INTERLOCUTORY APPLICATION (I.B.C)/4689(ND)2023	SHAILENDRA SINGH VS. ICICI BANK LTD	Sec 60(5)	2/9/2024	no of objection 1.mismatched CP (IB) No. 114 /ND/2021 in internal pdf and C.P. (IB)/102(ND)2022 on line portal 2. pagination missed in book marking as per index	
406	6/5/2024	0710102039362024(No.of Docs 0)	0710102039362024/1	INTERLOCUTORY APPLICATION (I.B.C)/2557(ND)2024	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	2/9/2024	no of objection 1.ocr missed in annexures pages 2. pagination do as like 1 to 46 instead pf 46 in volume 1 3 page nO 273 to 318 Missed ocr	
407	31-08-2024	0710102089002023(No.of Docs 2)	0710102089002023/4	INTERLOCUTORY APPLICATION (I.B.C)/5780(ND)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYTEM LIMITED	Sec 60(5)	2/9/2024	no of objection 1. petition need nclt last compliance order or file fresh	AMS.MISHA
408	9/8/2024	0710102036252024(No.of Docs 2)	0710102036252024/2	INTERLOCUTORY APPLICATION (I.B.C)/2532(ND)2024	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VSB. G. SUPERIOR SERVICES LLP & ORS	Application under any other provisions- IBC,Application under any other provisions- IBC	2/9/2024	no of objection 1. need every pages sign and true copy in Annexure. 2.some pages hindi. typed copy	Shashank@07
409	9/8/2024	0710102036252024(No.of Docs 2)	0710102036252024/2	INTERLOCUTORY APPLICATION (I.B.C)/2532(ND)2024	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VSB. G. SUPERIOR SERVICES LLP & ORS	Application under any other provisions- IBC,Application under any other provisions- IBC	2/9/2024	no of objection 1. need every pages sign and true copy in Annexure. 2.some pages hindi. typed copy	Shashank@07

410	9/8/2024	0710102036252024(No.of Docs 2)	0710102036252024/2	INTERLOCUTORY APPLICATION (I.B.C)/2532(ND)2024	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VSB. G. SUPERIOR SERVICES LLP & ORS	Application under any other provisions- IBC,Application under any other provisions- IBC	2/9/2024	no of objection 1. need every pages sign and true copy in Annexure. 2.some pages hindi. typed copy	Shashank@07
411	9/8/2024	0710102036252024(No.of Docs 2)	0710102036252024/2	INTERLOCUTORY APPLICATION (I.B.C)/2532(ND)2024	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VSB. G. SUPERIOR SERVICES LLP & ORS	Application under any other provisions- IBC,Application under any other provisions- IBC	2/9/2024	no of objection 1. need every pages sign and true copy in Annexure. 2.some pages hindi. typed copy	Shashank@07
412	29-08-2024	0710102021252024(No.of Docs 2)	0710102021252024/7	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	2/9/2024	no of objection 1. both written submission filed separately in different slash 2 missed counsel detail at the last page written submission 3 missed sign of page no 9 and 10 4 missed cp CP (IB) NO. /2024 in pdf 5 pagination missed in book marking	KBTlegal
413	6/2/2024	0710102012072024(No.of Docs 0)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	2/9/2024	no of objection 1 page no 3 5 6 7 9 12 13 wrong adjustment in alignment	
414	6/2/2024	0710102012072024(No.of Docs 0)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	2/9/2024	no of objection 1 page no 3 5 6 7 9 12 13 wrong adjustment in alignment	
415	6/2/2024	0710102012072024(No.of Docs 0)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	2/9/2024	no of objection 1 page no 3 5 6 7 9 12 13 wrong adjustment in alignment	
416	6/2/2024	0710102012072024(No.of Docs 0)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	2/9/2024	no of objection 1 page no 3 5 6 7 9 12 13 wrong adjustment in alignment	
417	6/2/2024	0710102012072024(No.of Docs 0)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	2/9/2024	no of objection 1 page no 3 5 6 7 9 12 13 wrong adjustment in alignment	
418	6/2/2024	0710102012072024(No.of Docs 0)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	2/9/2024	no of objection 1 page no 3 5 6 7 9 12 13 wrong adjustment in alignment	
419	6/2/2024	0710102012072024(No.of Docs 0)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	2/9/2024	no of objection 1 page no 3 5 6 7 9 12 13 wrong adjustment in alignment	
420	6/2/2024	0710102012072024(No.of Docs 0)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	2/9/2024	no of objection 1 page no 3 5 6 7 9 12 13 wrong adjustment in alignment	
421	30-08-2024	0710102413022017(No.of Docs 2)	0710102413022017/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRA TECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	No of objection 1.incomplete book marking as per index with pagination	rakesh@12

422	27-05-2024	0710102046332024(No.of Docs 0)	0710102046332024/2	COMPANY APPEAL(COMPANIES ACT)/111(ND)2024	KAVERY BUILDWELL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	31-08-2024	no of objection 1.page no 4 to 11 missed annexures pages sign with true copy 2 compliance of the Order dated 03.07.2024 which mention in index	
423	29-09-2022	0710102080072022(No.of Docs 0)	0710102080072022/9	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	31-08-2024	no of objection 1 page no 34 missed in book marking 2. application need nclt last compliance order 3. page no 3 not visible	
424	21-08-2024	0710102166182019(No.of Docs 1)	0710102166182019/11	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-08-2024	No of objection 1. bookmarking mandatory as per index with pagination as per index 2 index page missed in book marking 3 index page missed in pdf 4 missed 3 rs court fee and 25 rs welfare tickets on vakalatnama	satishrai
425	26-10-2018	0710102020802018(No.of Docs 0)	0710102020802018/1	COMPANY APPLICATION(COMPANIES ACT)/1014(ND)2018	MANDEEP SINGH SURI	Application under any other provisions	31-08-2024	no of objection 1.index missed in book marking 2.1 rs court fee and 25 rs welfare fee missed on vakalatnama 3.date missed on vakalatnama	
426	14-08-2024	0710102047792023(No.of Docs 2)	0710102047792023/2	COMPANY PETITION IB (IBC)/527(ND)2023	RAJINDER KUMAR MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	31-08-2024	no of pagination 1. index page missed in pdf 2. book marking mandatory as per index with pagination	akanchhasinha
427	29-08-2024	0710102413022017(No.of Docs 2)	0710102413022017/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	no of objection 1. index page missed in pdf 2 pagination missed in book marking 3 pagination missed in pdf	rakesh@12
428	8/5/2024	0710102040312024(No.of Docs 0)	0710102040312024/3	COMPANY PETITION IB (IBC)/312(ND)2024	ISHI STOCK BROKERS PRIVATE LIMITED VS. NA	IBC Section 59	31-08-2024	no of objection 1. book marking mandatory as per index with pagination	
429	22-08-2024	0710102039842024(No.of Docs 1)	0710102039842024/1	COMPANY PETITION IB (IBC)/457(ND)2024	CENTRAL BANK OF INDIA VS. LUV BHARDWAJ	Section 95(1)	31-08-2024	no of objection 1. document typer need to write "any another document " instead of " proof of service "; 2. pagination missed in book marking	bkmdelhi
430	22-08-2024	0710102039812024(No.of Docs 1)	0710102039812024/1	COMPANY PETITION IB (IBC)/460(ND)2024	CENTRAL BANK OF INDIA VS. RAVI BHOLA	Section 95(1)	31-08-2024	no of objection 1. document typer need to write "any another document " instead of " proof of service "; 2. pagination missed in book marking	bkmdelhi
431	29-08-2024	0710102413022017(No.of Docs 2)	0710102413022017/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	no of objection 1. pagination missed in pdf and book marking also 2.sign missed in pdf 3. index missed in pdf	rakesh@12
432	4/8/2024	0710102052302024(No.of Docs 2)	0710102052302024/1	COMPANY PETITION IB (IBC)/439(ND)2024	CANARA BANK VS. PAPINDER SINGH MAKAN	Section 95(1)	31-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAW AHA
433	30-10-2019	0710102142432019(No.of Docs 0)	0710102142432019/11	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	31-08-2024	No of objection 1. blank document type of on line portal	

434	9/8/2024	0710102052142024(No.of Docs 2)	0710102052142024/1	INTERLOCUTORY APPLICATION (I.B.C)/3576(ND)2024	SIDHARTHA BUILDHOME PRIVATE LIMITED VS. DEEPAK KUMAR GOYAL	Sec 60(5)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	varshabanerjee
435	21-08-2024	0710102038842024(No.of Docs 3)	0710102038842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2658(ND)2024	AJIT GYANCHAND JAIN VS. COMMITTEE OF CREDITORS OF COAST TOWN PLANNERS PRIVATE LIMITED I.E. PHOENIX ARC PRIVATE LIMITED (TRUSTEE OF PHOENIX TRUST FY22-16)	Sec 60(5)	31-08-2024	no of objection 1. delete extra same pdf on dms portal	arguspartners
436	3/5/2024	0710102038632024(No.of Docs 0)	0710102038632024/2	COMPANY PETITION IB (IBC)/344(ND)2024	GRAND REALITY PRIVATE LIMITED VS. FORUM DESIGNS PRIVATE LIMITED	IBC under Sec 7	31-08-2024	1.bookmarking mandatory. with page numbering	
437	15-06-2024	0710102052202024(No.of Docs 0)	0710102052202024/1	INTERLOCUTORY APPLICATION (I.B.C)/3468(ND)2024	DEEPA GUPTA VS. MRS. POONAM SEHGAL (PERSONAL GUARANTOR)	Application under any other provisions- IBC	31-08-2024	no of objection 1. address missed in affidavit 2. pagination missed in book marking as per index 3. delete proof of service instead of write affidavit of uploading time in document type	
438	1/4/2024	0710102027392024(No.of Docs 0)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	31-08-2024	no of objection 1.need to write &" Application &" instead of &"proof of service &";IN online portal of document type	
439	4/8/2024	0710102052222024(No.of Docs 2)	0710102052222024/1	COMPANY PETITION IB (IBC)/437(ND)2024	CANARA BANK VS. GURMEET KAUR	Section 95(1)	31-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAW AHA
440	23-08-2024	0710200400542012(No.of Docs 2)	0710200400542012/9	COMPANY PETITION (COMPANIES ACT)/144(ND)2012	M/S PITAMBARA BOOKS PRIVATE LIMITED VS. M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED	Application under any other provisions	31-08-2024	1.all document file separately. in different slash	Keystone Partners
441	26-08-2024	0710200400542012(No.of Docs 1)	0710200400542012/11	COMPANY PETITION (COMPANIES ACT)/144(ND)2012	M/S PITAMBARA BOOKS PRIVATE LIMITED VS. M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED	Application under any other provisions	31-08-2024	no of objection 1. book marking mandatory as per index with pagination	Keystone Partners
442	15-06-2024	0710102052212024(No.of Docs 0)	0710102052212024/1	INTERLOCUTORY APPLICATION (I.B.C)/3472(ND)2024	DEEPA GUPTA VSMRS. JANAK SEHGAL	Application under any other provisions- IBC	31-08-2024	no of objection 1. address missed in affidavit 2. pagination missed in book marking as per index 3. delete proof of service instead of write affidavit of uploading time in document type	
443	14-08-2024	0710102052662024(No.of Docs 2)	0710102052662024/2	COMPANY PETITION IB (IBC)/376(ND)2024	CANARA BANK VS. IRFANA NASEEM QURESHI	Sec 60(2),Section 95(1)	31-08-2024	no of objection 1. missed order dated 30.07.2024 which you mention in index	hiteshsachar
444	13-08-2024	0710102108402023(No.of Docs 1)	0710102108402023/5	COMPANY PETITION IB (IBC)/84(ND)2024	JV HOLDING PRIVATE LIMITED VS. MR ANUJ NAUTIYAL	Section 95(1)	31-08-2024	no of objection 1. proof of service uploaded 2. incomplete file uploaded	Sahil36

445	22-08-2024	0710102052812024(No.of Docs 2)	0710102052812024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232 - Second Motion	31-08-2024	1.bookmarking mandatory. with page numbering	sanjaygrow
446	17-08-2024	0710102054232024(No.of Docs 3)	0710102054232024/2	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)20 24	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. vakalatnama and reply filled separately in different slash number	nakslaw
447	10/8/2024	0710102054232024(No.of Docs 3)	0710102054232024/1	INTERLOCUTORY APPLICATION (I.B.C)/3332(ND)20 24	ZYNKE EXPORTS PRIVATE LIMITED VS. MR ASHISH MEHRA	Application under any other provisions- IBC	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.index also need in book marking	nakslaw
448	29-07-2024	0710102083742021(No.of Docs 2)	0710102083742021/2	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS. GLOBUS SALES INDIA PRIVATE LIMITED	Sec. 241(1)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.counsel detail missed in index page with sign	D11812003
449	21-08-2024	0710102083742021(No.of Docs 2)	0710102083742021/3	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS. GLOBUS SALES INDIA PRIVATE LIMITED	Sec. 241(1)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2 ocr missed in rejoinder	D11812003
450	26-08-2024	0710200400542012(No.of Docs 1)	0710200400542012/10	COMPANY PETITION (COMPANIES ACT)/144(ND)2012	M/S PITAMBARA BOOKS PRIVATE LIMITED VS. M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED	Application under any other provisions	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2 ocr missed in pdf	Keystone Partners
451	21-08-2024	0710102086142019(No.of Docs 2)	0710102086142019/7	COMPANY APPLICATION(IBC)/ 317(ND)2019	MOHIT CHAWLA	Sec 60(5)	31-08-2024	NO OF OBJECTION 1. improper book marking as per index with pagination 2.sign not visible in pdf 3 wrong file 4. application need nclt last order of nclt	PULKIT1401
452	21-08-2024	0710102086142019(No.of Docs 1)	0710102086142019/6	COMPANY APPLICATION(IBC)/ 317(ND)2019	MOHIT CHAWLA	Sec 60(5)	31-08-2024	NO OF OBJECTION 1. missed book marking as per index with pagination 2 annexures page missed sign with true copy	PULKIT1401
453	22-08-2024	0710102086922023(No.of Docs 3)	0710102086922023/3	COMPANY PETITION IB (IBC)/114(ND)2024	SAMIR JAIN	Section 94(1)	31-08-2024	no of objection 1.missed sign of reply every pages 2. page 68 71 73 106 107 108 not readable page 3. double pagination in pdf in both volume 4. index page missed in pdf in volume 2 5 index page missed in book marking 6 volume wise index missed in pdf 7 page no 172 to 210 page missed in book marking in volume 2 8 book marking do as volume wise index of both volume 9 annexure page missed sign with true copy 10 page no 213 to 216 220 224 225 not visible 11 259 page have wrong alignment	tomarjaya@gmail.com
454	29-05-2024	0710102047122024(No.of Docs 0)	0710102047122024/1	INTERLOCUTORY APPLICATION (I.B.C)/3181(ND)20 24	KOTAK MAHINDRA BANK LIMITED VS. RITU BHATIA	Sec 60(5)	31-08-2024	no of objection 1.mismatched C.P. (IB)/256(ND)2021 of online portal and internal pdf CP.IB/299/ND/2024 2. mention affidavit in index	
455	24-08-2024	0710102024272023(No.of Docs 1)	0710102024272023/5	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec 10	31-08-2024	no of objection 1. book marking mandatory as per index with pagination	Naren01

456	25-05-2024	0710102046042024(No.of Docs 0)	0710102046042024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/24(ND)2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking and pdf 3. missed sign in pdf 4 delete extra same pdf in file	
457	26-05-2024	0710102046192024(No.of Docs 0)	0710102046192024/2	COMPANY PETITION IB (IBC)/300(ND)2024	THINK WALNUT DIGITAL PRIVATE LIMITED VS. GALENA SERVICES PRIVATE LIMITED	IBC Under Sec 9	31-08-2024	1.25rs welfare ticket missing 3rs court fee missing in vakalatnama.	
458	23-05-2024	0710102045122024(No.of Docs 0)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index missed in pdf with sign and counsel detail 3 incomplete file	
459	22-05-2024	0710102044732024(No.of Docs 0)	0710102044732024/1	COMPANY PETITION IB (IBC)/372(ND)2024	SHARDA AUTO SOLUTIONS PRIVATE LIMITED	IBC Section 59	31-08-2024	No of objection 1. book marking mandatory as per index with pagination 2.annexures pages need sign with true copy of every pages	
460	22-05-2024	0710102044732024(No.of Docs 0)	0710102044732024/2	COMPANY PETITION IB (IBC)/372(ND)2024	SHARDA AUTO SOLUTIONS PRIVATE LIMITED	IBC Section 59	31-08-2024	no of objection 1 improper book marking mandatory as per index with pagination 2.annexures pages need sign with true copy of every pages	
461	20-08-2024	0710102038522023(No.of Docs 1)	0710102038522023/5	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index need in pdf and book marking	Ashutosh Gupta
462	1/5/2024	0710102037812024(No.of Docs 0)	0710102037812024/1	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. document type wrong 3. need to write &" affidavit &" in document in on line portal 4 need to sign every page of pdf	
463	21-08-2024	0710102048182024(No.of Docs 5)	0710102048182024/2	INTERLOCUTORY APPLICATION(COM PANIES ACT)/210(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Rule 11 of NCLT	31-08-2024	no of objection 1. pagination missed in book marking as per index 2. delete extra same copy of reply affidavit annexure vakalatnama 3. court fee hide the written portion of vakalatnama 4.annexures pages missed sign with true copy	advdipankarbrar
464	21-08-2024	0710102048182024(No.of Docs 5)	0710102048182024/1	INTERLOCUTORY APPLICATION(COM PANIES ACT)/210(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Rule 11 of NCLT	31-08-2024	no of objection 1. pagination missed in book marking as per index 2. notary not visible in affidavit 3.verification detail not visible in affidavit 4 page no 49 51 56 hindi page need english translate copy 5 ticket paste blank side of vakalatnama 6 ticket hide written portion of vakalatnama 7 delete repeat pdf of reply to online portal	ajaykumargupta
465	11/8/2024	0710102044012024(No.of Docs 1)	0710102044012024/3	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)2024	M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	31-08-2024	no of objection 1. pagination missed in book marking as per index 2.missed C.P NO. (IB) in pdf 3 notary missed in affidavit 4.not verified affidavit 5 missed COMPLIANCE OF ORDER DATED 15.07.2024 which mention in index 6. annexures pages missed sign with true copy	sheetal92
466	23-01-2024	0710102008552024(No.of Docs 0)	0710102008552024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2024	MAKAMS INDUSTRIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	31-08-2024	no of objection 1. pagination missed in book marking 2. delete extra same pdf of online portal	

467	22-08-2024	0710102042332024(No.of Docs 1)	0710102042332024/1	COMPANY PETITION (COMPANIES ACT)/107(ND)2024	RAMESH GROVER & ORS VS. MIS PGT COMPONENTS LTD	Sec. 241(1),Sec. 242(4)	31-08-2024	no of objection 1. sign missed in index at the place of counsel detail 2. annexures pages missed sign with true copy	aaryan@sasttralega
468	22-08-2024	0710102041302024(No.of Docs 2)	0710102041302024/6	INTERLOCUTORY APPLICATION (I.B.C)/2538(ND)2024	KRUPASINDHU MANDAL VSUTM ENGINEERING PVT LTD	Sec 60(5)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index missed in pdf 3. missed sign at the page no 4 at the place of counsel detail 4. page no 10 wrong adjustment in alignment	kantimohan
469	21-08-2024	0710102107962020(No.of Docs 1)	0710102107962020/1	INTERLOCUTORY APPLICATION (I.B.C)/5080(PB)2020	SATYA PRAKASH GUPTA VS. M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	31-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. file not uploaded 3 only index uploaded	spgfinance
470	15-07-2023	0710102062132023(No.of Docs 0)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	30-08-2024	no of objection 1.bookmarkign mandatory. 2.need every pages sign and true copy in Annexure.	
471	24-08-2024	0710102062572024(No.of Docs 1)	0710102062572024/2	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS. NOIDA MARKETING PRIVATE LIMITED	IBC under Sec 7	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3. index page missed in pdf	knmncit
472	7/8/2024	0710102068612020(No.of Docs 2)	0710102068612020/26	COMPANY PETITION (COMPANIES ACT)/98(PB)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AMB BUILDPROP PVT LTD & ORS	Sec 241 (2)	29-08-2024	no of objection 1. 1 rs court fee missed on vakalatnama	tusharadv2016
473	27-07-2024	0710102069862020(No.of Docs 2)	0710102069862020/3	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)2020	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of written submission	As25793
474	27-07-2024	0710102069862020(No.of Docs 2)	0710102069862020/4	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)2020	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of written submission	As25793
475	9/8/2024	0710102070052022(No.of Docs 4)	0710102070052022/5	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRA TECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	29-08-2024	no of objection 1. ocr missed in pdf 2. page no 169 is dim 3. volume 2 missed book marking as per index 4. volume 3 missed book marking as per index 5 page no 384 and 386 395 are paper cutting 6 page no 406 408 410 not readable 7.write reply in any other document in dms portal	abhay@123
476	21-08-2024	0710102000512023(No.of Docs 2)	0710102000512023/5	INTERLOCUTORY APPLICATION (I.B.C)/771(PB)2023	MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE	Sec 60(5)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.page no 16 wrong page alignment in pdf	VIKRAMNIMBLI
477	17-01-2024	0710102006812024(No.of Docs 0)	0710102006812024/6	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	29-08-2024	no of objection 1.pagination missing in book marking as per index 2. rearrange the book marking according to the index 3. book marking need according to the index	
478	17-01-2024	0710102006812024(No.of Docs 0)	0710102006812024/5	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	29-08-2024	no of objection 1.pagination missing in book marking as per index 2. rearrange the book marking according to the index 3. book marking need according to the index	

479	21-08-2024	0710102008932024(No.of Docs 2)	0710102008932024/6	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	29-08-2024	no of objection 1.missed COMPANY PETITION NO..... OF 2024 in pdf	Abdula569
480	22-08-2024	0710102014702024(No.of Docs 1)	0710102014702024/1	COMPANY APPEAL(COMPANIES ACT)/46(ND)2024	M/S ROSEMARY BUILDCON PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	29-08-2024	no of objection 1. improper book marking as per index with pagination. bookmarking must be as per index	auraleague
481	21-08-2024	0710102028512024(No.of Docs 2)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	29-08-2024	no of objection 1. double pagination in pdf 2. page no 32 45 52 57 58 81 are not readable 3. 3 rs court fee and 25 rs welfare fee missed on vakalatnama 4 proof of service missed	advprateekgautam
482	21-08-2024	0710102047382024(No.of Docs 5)	0710102047382024/6	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	29-08-2024	no of objection 1. pagination missed in book marking as per index 2.court fee hide the written portion of vakalatnama 3 delete extra same copy of pdf as like affidavit annexures vakalatnama	advdipankarbrar
483	21-08-2024	0710102047382024(No.of Docs 6)	0710102047382024/5	COMPANY PETITION (COMPANIES ACT)/108(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Sec. 241(1)	29-08-2024	no of objection 1. pagination missed in book marking 2. missed sign in master index 3. page 90 91 92 93 102 119 120 122 123 124 125 126 127 135 136 137 149 158 are not readable 4 paste ticket of blank side of vakalatnama 5.ticket hide written portion of vakalatnama 6 missed verification place in affidavit	ajaykumargupta
484	16-07-2024	0710102061452024(No.of Docs 0)	0710102061452024/1	INTERLOCUTORY APPLICATION (I.B.C)/3702(ND)2024	SUNIL KUMAR AGGARWAL VS. JALESH GROVER RESOLUTION PROFESSIONAL M/S. ANSAL PROPERTIES & INFRASTRUCTURE PVT. LTD.	Sec 60(5)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed sign with true copy	
485	11/8/2024	0710102068512024(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	29-08-2024	no of objection 1.book marking mandatory as per index with pagination 2.annexures pages missed true copy sign of every pages 3. missed ocr in annexures pages	admin@chandhiok.com
486	17-08-2024	0710102063982024(No.of Docs 1)	0710102063982024/4	RESTORED COMPANY PETITION (IBC)/14(PB)2024	MUTHOOT FINCORP LIMITED VS. JOGINDER SINGH LATHER	Section 95(1)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed in pdf 3.missed sign in index at the place of counsel detail 4 notary missed in affidavit 5 verification missed in affidavit	Gautam.swarup
487	16-08-2024	0710102049032024(No.of Docs 2)	0710102049032024/3	INTERLOCUTORY APPLICATION (I.B.C)/3029(ND)2024	BIMAL KUMAR SHARMA VS. IDBI BANK LTD.	Sec 60(5)	28-08-2024	no of objection 1. ocr missed in pdf	Sonia1972!
488	5/7/2022	0710102052472022(No.of Docs 0)	0710102052472022/9	INTERLOCUTORY APPLICATION (I.B.C)/3151(PB)2022	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	28-08-2024	no of objection 1. page no 73 A 73 E 73 H 73 J NOT READABLE	

489	30-11-2023	0710102102892023(No.of Docs 0)	0710102102892023/1	INTERLOCUTORY APPLICATION (I.B.C)/6746(ND)2023	M/S SERIATIM ENTERPRISES LLP VS. UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	28-08-2024	no of objection 1. missed sign of every pages of report 2. annexures pages missed sign with true copy 3. page no 56 60 75 79 100 103 107 122 126 306 310 325 329 344 348 hindi pages need english translate copy 4 improper book marking and pagination as per index 5 book marking need as per volume wise index 6 annexures pages need sign with true copy 7 wrong alignment adjustment 342 353 354 8 missed volume wise index in pdf and book marking in volume 2	
490	17-08-2024	0710102049562024(No.of Docs 2)	0710102049562024/2	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in pdf	sna2277
491	6/6/2024	0710102037252022(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS 22	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
492	3/6/2019	0710102093442019(No.of Docs 0)	0710102093442019/10	COMPANY PETITION (COMPANIES ACT)/95(PB)2019	RISHIKESH VS. URBAN CLUB INDIA PVT LTD	Sec. 241(1),Sec. 245	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed sign in index with counsel detail 3.missed sign and ocr of page no 19 to 27	
493	6/6/2024	0710102037252022(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS 22	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
494	28-07-2024	0710102044012024(No.of Docs 1)	0710102044012024/1	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)2024	M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.annexures pages missed sign with true copy 3. missed CP(IB) NO IN PDF	sheetal92
495	17-08-2024	0710102049582024(No.of Docs 2)	0710102049582024/2	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2 missed ocr in pdf	sna2277
496	29-07-2024	0710102044012024(No.of Docs 1)	0710102044012024/2	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)2024	M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	27-08-2024	no of objection 1.pagination missed in book marking as per index 2. missed CP (IB) NO in pdf 3. annexures every pages missed sign with true copy	sheetal92
497	19-08-2024	0710102042642024(No.of Docs 1)	0710102042642024/2	TRANSFER APPLICATION (IBC)/32(PB)2024	SARANGA AGARWAL VS. STATE BANK OF INDIA (THROUGH RP MR. AJIT KUMAR	Rule 11 of NCLT, 2016,Rule16(d), NCLT Rules,2016 IBC	27-08-2024	1.document file name wrong upload in pdf.	ANIRUTH@LEX-LEGAL.IN

498	6/6/2024	0710102037252022(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
499	6/6/2024	0710102037252022(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of pdf 4 pagination missed in pdf and index page 5. missed proof of service	negimilan04
500	12/8/2024	0710102097192022(No.of Docs 2)	0710102097192022/2	INTERLOCUTORY APPLICATION (I.B.C)/5861(ND)2022	SALASAR SERVICE (INSURANCES BROKERS) PVT LTD VS. ATUL MITTAL	Sec 60(5),Rule 11 of NCLT, 2016	24-08-2024	no of objection 1 proof of service missed in reply	udayankhandelwal
501	30-07-2024	0710102089152022(No.of Docs 2)	0710102089152022/4	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign.	ds337052
502	8/8/2024	0710102040722022(No.of Docs 1)	0710102040722022/11	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. MR ABHISHEK GUPTA	Section 95(1)	24-08-2024	no of objection 1 only proof of service uploaded	dsingh205
503	8/8/2024	0710102042342024(No.of Docs 3)	0710102042342024/2	CONTEMPT PETITION (IBC)/13(ND)2024	MR. RAMACHANDRAN SUBRAMANIAN VS. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT	Rule 11 of NCLT, 2016	24-08-2024	no of objection 1.mismatched C.P. (IB)/197(PB)2017 in online portal and COMPANY PETITION (ill) NO. 15(PB)/2017 internal pdf 2.3 rs court fee missed on vakalatnama 3. hindi pages need english translate copy	anujbhandari123
504	16-08-2024	0710102039262024(No.of Docs 1)	0710102039262024/1	INTERVENTION PETITION(COMPANIES ACT)/7(PB)2024	MR ANKIT JAIN VS. MR VINOD KUMAR GUPTA	Sec 424 (3)	24-08-2024	no of objection 1.missed sign with true copy of annexures pages	swaroop
505	9/8/2024	0710102072972020(No.of Docs 2)	0710102072972020/12	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONSTRUCTION PVT. LTD.	Application under any other provisions	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf 3. need every pages sign with true copy	arpit2491
506	31-07-2024	0710102072972020(No.of Docs 4)	0710102072972020/11	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONSTRUCTION PVT. LTD.	Application under any other provisions	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed CP NO in pdf 3. need every pages sign with true copy 4. missed title of document type on dms portal 5. missed index page in pdf and book marking with sign of counsel detail 6.delete extra same copy on dms portal 7. incomplete file uploaded	arpit2491
507	18-08-2024	0710102033792024(No.of Docs 4)	0710102033792024/1	COMPANY PETITION (COMPANIES ACT)/101(ND)2024	ASHBIR SINGH AND ORS VS. THE REGISTRAR OF COMPANIES	Sec. 59,Sec. 241(1),Sec. 242(4)	24-08-2024	no of objection 1. bookmarking pagination missing. 2. pagination missing in index. 3. All pages numbering missing in pdf. 4. need every pages sign and true copy missing in Annexure. 5. vol 1. some page not clear. 6. vol 1. some pages Hindi pages. 7. need every pages ocr. 8. vol 2 vol 3 index missing in pdf. 9. all volume pagination missing in pdf.	rakesh@12
508	14-08-2024	0710102078022019(No.of Docs 2)	0710102078022019/15	COMPANY PETITION IB (IBC)/976(ND)2019	PEE JAY FINANCE COMPANY LIMITED VS. V S MATRIX PRIVATE LIMITED	IBC under Sec 7	24-08-2024	no of objection 1.double pagination in pdf 2.3 rs court fee missed on vakalatnama	nehagupta

509	30-07-2024	0710102079422020(No.of Docs 2)	0710102079422020/2	INTERLOCUTORY APPLICATION (I.B.C)/3344(PB)2020	CHANDRA PRAKASH VS. LION MANPOWER SOLUTIONS PVT LTD	Sec 66(1)	24-08-2024	1.need every pages sign.	Anupkumar
510	8/8/2024	0710102041132023(No.of Docs 2)	0710102041132023/1	INTERLOCUTORY APPLICATION (I.B.C)/3994(ND)2023	MANISH KUMAR VSM/S SUPERTECH LIMITED	Sec 60(5)	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 missed sign with true copy of every pages of annexures	arguspartners
511	5/8/2024	0710102089672023(No.of Docs 1)	0710102089672023/1	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	24-08-2024	no of objection 1. index page missed in pdf with sign at the place of counsel detail 2. index page missed in book marking	ATIUTTAM
512	17-08-2024	0710102029382023(No.of Docs 2)	0710102029382023/4	COMPANY APPEAL(COMPANIES ACT)/89(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	24-08-2024	no of objection 1. missed book marking mandatory as per index with pagination 2.missed compliance of order dated 16.08.2024 which you mention in index	sameer.srivastava661
513	13-08-2024	0710102027812023(No.of Docs 2)	0710102027812023/6	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	24-08-2024	No of objection 1.incomplete book marking as per index 2 pagination require missed in book marking 3 page no 9 wrong adjustment in alignment 4 page no 14 to 16 need to english type copy 5 page no 17 to 21 and 31 to 43 missed ocr 6 page no 22 to 29 missed sign with true copy	corporatejudis@NCLT
514	8/10/2023	0710102086782023(No.of Docs 0)	0710102086782023/2	COMPANY PETITION IB (IBC)/748(ND)2023	BAJRANG DEVCON PRIVATE LIMITED VS. SIWON AGRI PRIVATE LIMITED	IBC Under Sec 9	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed pagination in index of pdf 3. missed counsel detail in index pages 4. missed page no in pdf 5 not visible notary in affidavit	
515	24-07-2024	0710102081252023(No.of Docs 1)	0710102081252023/8	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages ocr 3.this pages is wrong adjust 32 to 41	gauravca
516	13-08-2024	0710102081252023(No.of Docs 1)	0710102081252023/9	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 proof of service missed	gauravca
517	22-07-2024	0710102087232020(No.of Docs 2)	0710102087232020/52	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	24-08-2024	no of objection 1.pagination missed in book marking as per index 2. missed proof of service in reply	rmalik2301
518	8/4/2024	0710102029302024(No.of Docs 0)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed ocr in pdf 3.application need nclt last order of compliance	

519	30-07-2024	0710102089362022(No.of Docs 2)	0710102089362022/4	INTERLOCUTORY APPLICATION (I.B.C)/5456(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Application under any other provisions- IBC	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign.	ds337052
520	10/8/2024	0710200424762018(No.of Docs 1)	0710200424762018/9	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf	varun.sharma301
521	5/12/2023	0710102100072023(No.of Docs 0)	0710102100072023/2	INTERLOCUTORY APPLICATION (I.B.C)/6485(ND)2023	RESHMA MITTAL VSMR YOGESH KUMAR GUPTA	Application under any other provisions-IBC,Sec 66(1)	23-08-2024	no of objection 1. book marking mandatory as per index with pagination	
522	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
523	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
524	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
525	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
526	23-07-2024	0710102006722019(No.of Docs 2)	0710102006722019/7	MISCELLANEOUS APPLICATION (IBC)/1099(ND)2019	MIND MAKERS COMMUNICATIONS PVT. LTD. VS. TIRUPATI INKS LTD.	Application under any other provisions- IBC	23-08-2024	1.all document file separately.	ashishmiddha@rocketm
527	23-07-2024	0710102006722019(No.of Docs 2)	0710102006722019/7	MISCELLANEOUS APPLICATION (IBC)/1099(ND)2019	MIND MAKERS COMMUNICATIONS PVT. LTD. VS. TIRUPATI INKS LTD.	Application under any other provisions- IBC	23-08-2024	1.all document file separately.	ashishmiddha@rocketm
528	23-07-2024	0710102006722019(No.of Docs 2)	0710102006722019/7	MISCELLANEOUS APPLICATION (IBC)/1099(ND)2019	MIND MAKERS COMMUNICATIONS PVT. LTD. VS. TIRUPATI INKS LTD.	Application under any other provisions- IBC	23-08-2024	1.all document file separately.	ashishmiddha@rocketm
529	22-07-2024	0710102401402016(No.of Docs 2)	0710102401402016/27	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	23-08-2024	no of objection 1. book marking mandatory as per index with pagination	archerjurists
530	23-07-2024	0710200401452016(No.of Docs 2)	0710200401452016/36	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	23-08-2024	no of objection 1. index page missed in book marking . 2. some pages have wrong adjust in ALIGNMENT pdf 3. missed C.P (IB) NO IN PDF	CSSHARAD
531	23-07-2024	0710102006722019(No.of Docs 2)	0710102006722019/7	MISCELLANEOUS APPLICATION (IBC)/1099(ND)2019	MIND MAKERS COMMUNICATIONS PVT. LTD. VS. TIRUPATI INKS LTD.	Application under any other provisions- IBC	23-08-2024	1.all document file separately.	ashishmiddha@rocketm

532	20-08-2024	0710102010402024(No.of Docs 2)	0710102010402024/8	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	23-08-2024	1. pagination missing in pages.	bajpaiand24
533	1/4/2024	0710102027392024(No.of Docs 0)	0710102027392024/1	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	23-08-2024	no of objection 1. mismatched book marking as per index as like 1 to 5 in book marking 2. double pagination in pdf	
534	14-08-2024	0710102130972019(No.of Docs 2)	0710102130972019/3	COMPANY PETITION IB (IBC)/2017(PB)2019	DINESH CHAND JAIN & ORS VS. M/S FANTASTIC BUILDCON PRIVATE LIMITED & ORS	Sec 42	23-08-2024	no of objection 1.missed page no 129 to 172 in index 2. missed sign and counsel detail in index 3. page no 76 80 85 88 96 131 132 133 134 135 136 137 138 139 are readable 4 missed 25 rs welfare 3 rs court fee on vakalatnama	asa@asalegal.in
535	13-08-2024	0710102008552024(No.of Docs 1)	0710102008552024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2024	MAKAMS INDUSTRIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page also need in book marking	sarkar6996
536	14-08-2024	0710102021402024(No.of Docs 2)	0710102021402024/1	CONTEMPT PETITION (IBC)/14(ND)2024	VINOD KHANNA VS. SHYAM ARORA	Rule 11 of NCLT, 2016	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Khushboo230
537	19-08-2024	0710102018882021(No.of Docs 2)	0710102018882021/20	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2024	no of objection 1. bookmarking mandatory. with page numbering 2. need every pages sign and true copy in Annexure. 3. need every pages ocr.	anubhavnclt
538	22-03-2023	0710102026982023(No.of Docs 0)	0710102026982023/2	INTERLOCUTORY APPLICATION (I.B.C)/1732(ND)2023	MR. JEETENDRA S KAUSHAL VS. MR. ATUL KUMAR KANSAL RP OF UNIVERSAL BUILDWELL PRIVATE LIMITED	Sec 60(5)	23-08-2024	no of objection 1. missed sign of every page of report 2. missed sign of with true copy of annexures pages of all volume 3. page no 64 blank page 4. page no 132 136 184 186 202 239 245 247 276 375 379 454 461 465 525 549 553 580 584 631 635 680 684 713 728 732 688 795 799 815 819 834 838 853 857 hindi page need english translate copy 5 page 149 150 151 152 153 154 155 156 157 158 159 160 161 169 178 266 267 268 269 272 453 459 485 486 487 489 490 491 492 493 494 495 496 497 498 513 514 515 520 570 536 574 579 581 583 585 586 587 588 589 590 591 592 652 674 679 751 774 775 776 777 are paper cutting 6 volume wise missed index in volume 2, 3 4 5 7 index page missed in book marking 2 3 4 5 8 annexures page need sign with true copy	
539	20-08-2024	0710102026312023(No.of Docs 2)	0710102026312023/6	COMPANY PETITION IB (IBC)/290(ND)2023	SHIVEN METALS VS. UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	23-08-2024	1.bookmarking mandatory. With pagination	GAURAVRAGHAV8B
540	17-08-2024	0710102018232022(No.of Docs 1)	0710102018232022/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/124(ND)2022	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Application under any other provisions	23-08-2024	no of objection 1.missed compliance of order dated 05.06.2024 which you mention in index	aaryan@sasttralegal

541	20-08-2024	0710102022962023(No.of Docs 2)	0710102022962023/5	INTERLOCUTORY APPLICATION (I.B.C)/1590(PB)2023	ICICI BANK LIMITED VS. MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LIMITED	Sec 60(5)	23-08-2024	1.need every pages ocr.	sanjay.bhatt
542	14-08-2024	0710102018062023(No.of Docs 2)	0710102018062023/2	COMPANY PETITION IB (IBC)/283(ND)2023	MANISH BHASKAR	Section 94(1)	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf 3 pagination missed in index 4 application need nclt last compliance order 5 missed sign in pdf	kapoorandcompany
543	18-08-2024	0710102017432023(No.of Docs 2)	0710102017432023/7	INTERLOCUTORY APPLICATION (I.B.C)/1109(PB)2023	MANISH SINGH VS. SARE GURUGRAM PVT LTD THROUGH RP	Sec 60(5)	23-08-2024	no of objection 1. 76 to 91. pages is wrong adjust. 2. 109 to 113. pages not clear. 3. date missing in vakalatnama.	wamikatrehan
544	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	21-08-2024	no of objection 1 page no 100 101 102 are paper cutting which are not readable 2 volume 2 and 3 also missed 3 all volume uploaded in one file in same slash number 4 if this is petition file need require nclt order 5 if this file is rejoinder write rejoinder in dms portal instead of petition 6.petition need nclt last order 7 need to take document type according to the file	
545	30-07-2024	0710102063402023(No.of Docs 2)	0710102063402023/5	COMPANY PETITION IB (IBC)/502(ND)2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD VS. SYNERGY PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	21-08-2024	1.index missing in bookmarking.	info@dsnlegal
546	10/8/2024	0710102062932023(No.of Docs 2)	0710102062932023/5	CONTEMPT PETITION (IBC)/43(ND)2023	KAMAL AGARWAL VS. AASHISH GUPTA	Rule 11 of NCLT, 2016	21-08-2024	No of objection 1. ocr missed in reply	g_bajaj
547	27-07-2024	0710102059132023(No.of Docs 2)	0710102059132023/1	COMPANY PETITION IB (IBC)/97(ND)2024	UNION BANK OF INDIA LIMITED VS. VIPUL GUPTA	Section 95(1)	21-08-2024	no of objection 1. need every pages sign of reply 2. missed address in affidavit 3.page no 7 not readable	knmnclt
548	10/8/2024	0710200424762018(No.of Docs 2)	0710200424762018/11	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of reply	varun.sharma301
549	29-07-2024	0710102060042021(No.of Docs 3)	0710102060042021/2	COMPANY PETITION (COMPANIES ACT)/10(PB)2022	SMT. PREETI SRIVASTAVA VS. M/S SOHO FOUNDATION	Sec. 241(1)	21-08-2024	no of objection 1. need to write reply in document type instead of any other document on dms 2. book marking mandatory as per index with pagination 3. ocr missed in reply 4 delete extra reply on dms portal 5 counsel detail missed on index page 6. index pages need sign at the place of counsel detail	D11812003

550	8/8/2024	0710102061982024(No.of Docs 2)	0710102061982024/1	INTERLOCUTORY APPLICATION (I.B.C)/3692(ND)2024	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. THROUGH MR. JALESH KUMAR GROVER VS. COC OF SHREE VARDHAMAN BUILDPROP PVT THROUGH KAUTILYA FINAANCE BV	Sec 60(5)	21-08-2024	no of objection 1APPLICANT IN COMPLIANCE OF THE ORDER DATED 29.07.2024 PASSED BY THIS HON'BLE TRIBUNAL missed which mention in index	RIL ASSOCIATES & ADV
551	10/8/2024	0710200424762018(No.of Docs 1)	0710200424762018/10	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in pdf and also need in book marking	varun.sharma301
552	7/3/2018	0710200413302018(No.of Docs 0)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	21-08-2024	no of objection 1.pdf is not clear 2.order missing.	
553	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	21-08-2024	no of objection 1. missed sign in index at the place of counsel detail 2 page no 426 and 427 are paper cutting 3.25 rs welfare fee and 3 rs court fee missed on vakalatnama 4 volume 1 and 2 also missed 5 all volume uploaded in one file	
554	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	21-08-2024	no of objection 1. missed sign in index at the place of counsel detail 2 page no 223 224 225 226 227 276 277 278 316 317 364 365 and 427 are paper cutting which are not readable 3. not write petition in dms portal 4 volume 1 and 3 also missed 5 all volume uploaded in one file in same slash no 6 if this is petition file need require nclt order 7 if this file is rejoinder write rejoinder in dms portal instead of petition	
555	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	21-08-2024	no of objection 1 page no 100 101 102 are paper cutting which are not readable 2 volume 2 and 3 also missed 3 all volume uploaded in one file in same slash number 4 if this is petition file need require nclt order 5 if this file is rejoinder write rejoinder in dms portal instead of petition 6.petition need nclt last order 7 need to take document type according to the file	
556	23-07-2024	0710200401472016(No.of Docs 2)	0710200401472016/57	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1.index page missed in book marking 2. some pages have wrong adjust in pdf 3. need to take affidavit in document type uploading time instead of any other document	CSSHARAD
557	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/10	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	21-08-2024	no of objection 1. rejoinder all volume did not require file separately 2. all volume filed in one document same slash no 3.page no 196 197 200 are not readable 4 annexures missed sign with true copy every pages	

558	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/9	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	21-08-2024	no of objection 1. ocr missed in pdf 2 need every pages sign of rejoinder 3.missed true copy in annexures every pages 4 missed sign with true copy in every pages of annexures 5 volume 2 pdf not uploaded page no 196 to 268 missed in file which you mention in index 6. rejoinder need proof of services	
559	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	21-08-2024	no of objection 1 page no 100 101 102 are paper cutting which are not readable 2 volume 2 and 3 also missed 3 all volume uploaded in one file in same slash number 4 if this is petition file need require nclt order 5 if this file is rejoinder write rejoinder in dms portal instead of petition 6.petition need nclt last order 7 need to take document type according to the file	
560	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	21-08-2024	no of objection 1 page no 100 101 102 are paper cutting which are not readable 2 volume 2 and 3 also missed 3 all volume uploaded in one file in same slash number 4 if this is petition file need require nclt order 5 if this file is rejoinder write rejoinder in dms portal instead of petition 6.petition need nclt last order 7 need to take document type according to the file	
561	10/8/2024	0710102036002024(No.of Docs 1)	0710102036002024/2	CONTEMPT PETITION (IBC)/15(ND)2024	AAA INSOLVENCY PROFESSIONALS LLP THROUGH MR. ANIL GOEL RESOLUTION PROFESSIONAL VSMR. PRAVEEN KUMAR AND ORS.	Rule 11 of NCLT, 2016	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.index also need in book marking	adityaguha907
562	30-07-2024	0710102100152023(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra
563	30-07-2024	0710102100152023(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra
564	30-07-2024	0710102100152023(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra
565	8/8/2024	0710102035272024(No.of Docs 2)	0710102035272024/1	INTERLOCUTORY APPLICATION (I.B.C)/2037(ND)2024	MS. SUMITRA JHA VS. MR. HITESH GOEL RP OF M/S. SUPERTECH LIMITED]	Sec 60(5)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply	arguspartners

566	5/8/2024	0710102100342023(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
567	5/8/2024	0710102100342023(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
568	4/8/2024	0710102051622024(No.of Docs 2)	0710102051622024/1	COMPANY PETITION IB (IBC)/424(ND)2024	CANARA BANK VS. SANGEETA JAIN	Section 95(1)	20-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAW AHA
569	5/8/2024	0710102100342023(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
570	9/8/2024	0710102047972023(No.of Docs 2)	0710102047972023/3	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2023	CBRE SOUTH ASIA PRIVATE LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Sec 60(5)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.ocr missed in pdf 3.need sign with true copy of every pages 4. missed 25 rs welfare fee and 3 rs court fee on vakalatnama	admin@chandhiok.com
571	5/8/2024	0710102100342023(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
572	31-07-2024	0710102051742024(No.of Docs 1)	0710102051742024/1	COMPANY PETITION IB (IBC)/404(PB)2024	IDBI BANK LIMIKTED VS. HIL INDIA LIMITED	IBC under Sec 7	20-08-2024	no of objection 1. pagination missed in book marking as per index 2.annexures every page missed sign with true copy .	BBLS@123
573	30-07-2024	0710102100152023(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4 date and month missed on vakalatnama	Nikhil.mehra
574	9/8/2024	0710102021742021(No.of Docs 1)	0710102021742021/6	COMPANY PETITION (COMPANIES ACT)/152(ND)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. PRABHAT KUMAR SRIVASTAVA	Section 465 of the Companies Act 2013	16-08-2024	1.incomplete file.	sfionclt
575	12/8/2024	0710102038142024(No.of Docs 2)	0710102038142024/17	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	16-08-2024	no of objection 1. double pagination in pdf 2. page no 41 43 44 52 53 54 not readable 3. mismatched document type &"affidavit &" and documents &" reply&" in dms portal 4.write document type according to the internal pdf 5 affidavit of compliance need nclt last order	sanjay918

576	29-07-2024	0710102074722023(No.of Docs 3)	0710102074722023/3	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. double pagination 4 missed sign with true copy annexures R-2 in some page 5 page 196 to 201 missed in pdf	chiramritlaw
577	30-07-2024	0710102077412023(No.of Docs 2)	0710102077412023/3	COMPANY APPEAL(COMPANIES ACT)/244(ND)2023	GLOW INFOCOM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-08-2024	1.bookmarking as per index.	AshishSingh
578	12/8/2024	0710102003432022(No.of Docs 2)	0710102003432022/10	COMPANY PETITION IB (IBC)/55(PB)2022	ANJANEY STEELS PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	16-08-2024	No of objection 1 IN COMPLIANCE OF ORDER DATED 12.06.2024 missed which mention in index 2 missed every page sign of reply	tusharsingh145
579	12/8/2024	0710102001862022(No.of Docs 2)	0710102001862022/9	COMPANY PETITION IB (IBC)/57(PB)2022	ISKCON INFOTECH PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	16-08-2024	no of objection 1. need every page sign of reply 2.compliance of order dated 12.06.2024 passed by this Hon'ble Tribunal which mention in index 3.annexure pages missed ocr	tusharsingh145
580	12/8/2024	0710102001932022(No.of Docs 1)	0710102001932022/6	INTERLOCUTORY APPLICATION (I.B.C)/429(ND)2022	CS SATYADEVI ALAMURI VS. AJAY KUMAR BISHNOI	Sec. 45 (1)	16-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. document type wrong 3. need affidavit of services in document type 4. proof of service not required in affidavit of service	bhavanaduhoon
581	12/8/2024	0710102001932022(No.of Docs 1)	0710102001932022/5	INTERLOCUTORY APPLICATION (I.B.C)/429(ND)2022	CS SATYADEVI ALAMURI VS. AJAY KUMAR BISHNOI	Sec. 45 (1)	16-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. document type wrong 3. need affidavit of services in document type 4. proof of service not required in affidavit of service 5 delete extra same copy in dms portal	bhavanaduhoon
582	26-07-2024	0710102074662021(No.of Docs 1)	0710102074662021/41	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	16-08-2024	no of objection 1. pagination missed in book marking as per index 2. affidavit of compliance need last compliance order 3. annexures pages need sign with true copy	associate.amc
583	8/8/2024	0710102026662024(No.of Docs 2)	0710102026662024/3	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	16-08-2024	no of objection 1. 1 rs court fee missed on vakalatnama 2. page no 17 to 19 not readable 3. ocr missed in pdf 4 page 2 to 3 missed sign and ocr	9971003100
584	10/8/2024	0710102037512023(No.of Docs 1)	0710102037512023/5	CONTEMPT PETITION (IBC)/33(ND)2023	AAA INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VSMEGHA VERMA	Rule 11 of NCLT, 2016	16-08-2024	no of objection 1. book marking mandatory as per index with pagination	adityaguha907
585	11/12/2023	0710102051452023(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123

586	9/8/2024	0710102038142024(No.of Docs 1)	0710102038142024/16	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	14-08-2024	no of objection 1. mismatched document online portal Affidavits and Reply.pdf 2.write document type portal according to the internal pdf 3. improper book marking as per index with pagination 4 double pagination 5.page no 43 44 50 51 52 53 not readable 6. missed reply letter in affidavit 7 affidavit of compliance need nclt order	sanjay918
587	11/12/2023	0710102051452023(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
588	11/12/2023	0710102051452023(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
589	11/12/2023	0710102051452023(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
590	9/8/2024	0710102016222019(No.of Docs 2)	0710102016222019/3	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-08-2024	1.all document file separately.	csnirbhaykumar
591	10/2/2024	0710102013692024(No.of Docs 0)	0710102013692024/3	INTERLOCUTORY APPLICATION (I.B.C)/677(ND)2024	ARVIND MITTAL	Application under any other provisions- IBC	13-08-2024	no of objection 1.bookmarking mandatory page number 2.date missing in vakalatnama	
592	4/1/2024	0710102000882024(No.of Docs 0)	0710102000882024/1	INTERLOCUTORY APPLICATION (I.B.C)/228(ND)2024	BHOOPESH GUPTA VS. MS. SONALI RASTOGI	Application under any other provisions- IBC	13-08-2024	no of objection 1.bookmakring mandatory with pogination. 2.nee every pages sign.	
593	25-05-2024	0710102046172024(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
594	25-05-2024	0710102046172024(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
595	25-05-2024	0710102046172024(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	
596	25-05-2024	0710102046172024(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	

DEPUTY REGISTRAR

PRASHANT KUMAR

HELP LINE NO 011-24361890

ROOM NO 103

PREPARED BY

ASSISTANT REGISTRAR

VICTOR VISHAL

HELP LINE NO 011-24361890

ROOM NO 103